

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007893/2021	SURI @ SURENDRA KISHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	GURUNDIA /29 /2019 () //
2	BLAPL/0007894/2021	CHANDRA @ CHALPATI REDDY @ S. CHALPATI VS STATE OF ODISHA	NIRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /190 /2021 () //
3	BLAPL/0007895/2021	RANJAN MAHARANA @ NANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /270 /2021 () //
4	BLAPL/0007896/2021	GANESH DAS @ A. GANESH DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	SINGHADWAR PS /44 /2021 () //
5	BLAPL/0007897/2021	JANAKI DHAR VS STATE OF ODISHA	NIRANJAN ROUT VS	BANKI /155 /2021 () //
6	BLAPL/0007898/2021	GANESH DAS @ A. GANESH DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	PURI TOWN /35 /2021 () //
7	BLAPL/0007899/2021	TRILOCHAN DAS VS STATE OF ODISHA	ARJUNA CH BEHERA VS	SINGLA /142 /2020 () //
8	BLAPL/0007900/2021	DIMA @ ASIT KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHAULIAGANJA /450 /2020 () //
9	BLAPL/0007901/2021	SUNIL DIGAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	K.NUAGOAN /30 /2020 () //
10	BLAPL/0007902/2021	JHALU RAY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BETNOTI /183 /2020 () //
11	BLAPL/0007903/2021	SUBASH CHANDRA MAHAUTI VS STATE OF ODISHA	J.N.PANDA VS	KESINGA /262 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0007904/2021	SATRUGHNA MALLIK VS STATE OF ODISHA	P.K.ROUT VS	SALIPUR /16 /2021 () //
13	BLAPL/0007905/2021	PRAFULLA BEHERA @ KULU VS STATE OF ODISHA	BIKRAM KESHARI BALA VS	NISCHINTAKOILI /108 /2020 () //
14	BLAPL/0007906/2021	ROHITA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /86 /2021 () //
15	BLAPL/0007907/2021	CHANDRAMANI TOSHA @ CHANDRAMANI TOSHA VS STATE OF ODISHA	SURUTI RANJAN MOHAPATRA VS	/ /0 () //
16	BLAPL/0007908/2021	BAYA @ PRADYUMNA THATOI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /145 /2020 () //
17	BLAPL/0007909/2021	GOLU @ RAFIQ ANSARI @ RAFIK ANSARI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BRAJARAJNAGAR /262 /2019 () //
18	BLAPL/0007910/2021	DOLAT @ DOLAT SING VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /54 /2020 () //
19	BLAPL/0007911/2021	MANORANJAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
20	BLAPL/0007912/2021	LALU KUJUR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANGPUR /90 /2021 () //
21	BLAPL/0007913/2021	BABU @ PRAVAKAR MALIK VS STATE OF ODISHA	VIVEKANAND JENA VS	KHANTAPADA /178 /2021 () //
22	BLAPL/0007914/2021	ASWINI NAIK @ ASWINI KUMAR NAYAK @ NISHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE SADAR /136 /2021 () //
23	BLAPL/0007915/2021	MADAN KUMAR	ANIRUDHA DAS	KHURDA ROAD G.R.P.S. /59 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
24	BLAPL/0007916/2021	STATE OF ODISHA NAGENDRA PRASAD GORE	SMURTI RANJAN ROUT	// CHHENDIPADA /194 /2020
		VS	VS	()
25	BLAPL/0007917/2021	STATE OF ODISHA CHANDRASEKHAR KUMAR	ANIRUDHA DAS	// KHURDA ROAD G.R.P.S. /59 /2021
		VS	VS	()
26	BLAPL/0007918/2021	STATE OF ODISHA ANIL KUMAR MOHANTY	PRAVASH CHANDRA JENA	// KHURDA P.S. /291 /2021
		VS	VS	()
27	BLAPL/0007919/2021	STATE OF ODISHA DAMODAR SETHI	ASMIYA RANJAN MAJHI	// RAJKANIKA /267 /2021
		VS	VS	()
28	BLAPL/0007920/2021	STATE OF ODISHA SADAV QUADRI @ MUNNA	PRASANNA PANDA	// PURUNABAZAR /267 /2021
		VS	VS	()
29	BLAPL/0007921/2021	STATE OF ODISHA LINGARAJ SAMARATH	DIPTI RANJAN BHOKTA	// KUNDRA /102 /2020
		VS	VS	()
30	BLAPL/0007922/2021	STATE OF ODISHA JAGABANDHU BAITHARU @ JAGA	SAPAN KUMAR LENKA	// PIPLI /55 /2021
		VS	VS	()
31	BLAPL/0007923/2021	STATE OF ODISHA TUNCHU @ SUBASH MEHER	SURYAKANTA DWIBEDI	// BELPARA /148 /2021
		VS	VS	()
32	BLAPL/0007924/2021	STATE OF ODISHA GOLEKHA @ GOLAKA ROUT	JAYADEBA BEHERA	// ITAMATI /44 /2021
		VS	VS	()
33	BLAPL/0007925/2021	STATE OF ODISHA RASHMI RANJAN PANDA @ ALOK	BIJAY KUMAR BEHERA	// GOSANINUAGAM /159 /2020
		VS	VS	()
34	BLAPL/0007926/2021	STATE OF ODISHA PRABASH MANDAL	GOPINATH MISHRA	// M.V.79 /54 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

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35	BLAPL/0007927/2021	STATE OF ODISHA BIKAN PRASAD BEHERA VS	KISHORE KUMAR MISHRA VS	// NANDIPADA /151 /2020 ()
36	BLAPL/0007928/2021	STATE OF ODISHA SANA @ SUMANTA KHARSEL VS	SUSHANTA KUMAR PRADHAN VS	// DHARAMGARH /130 /2012 ()
37	BLAPL/0007929/2021	STATE OF ODISHA SISIRA KHARSEL VS	SUSHANTA KUMAR PRADHAN VS	// DHARAMGARH /130 /2012 ()
38	BLAPL/0007930/2021	STATE OF ODISHA BHARAT SINGH VS	PRAVASH CH JENA VS	// KAMARDA /85 /2021 ()
39	BLAPL/0007931/2021	STATE OF ODISHA SOMESWAR PADHAN @ DAVID VS	J.N.PANDA VS	// KEGAON /5 /2021 ()
40	BLAPL/0007932/2021	STATE OF ODISHA GANGADHAR BISHI VS	J.N.PANDA VS	// JUNAGARH /267 /2020 ()
41	BLAPL/0007933/2021	STATE OF ODISHA LUKA SABAR VS	DUSHMANTA SAHOO VS	// R.UDAYAGIRI /82 /2020 ()
42	CMAPL/0000226/2021	STATE OF ORISSA M/S. TM LOGISTICS INTERNATIONAL LTD. VS	MUKESH PANDA VS	// // ()
43	CMAPL/0000227/2021	COMMNR.,CENTRAL EXCISE, CUSTOMS AND SERVICE TAX M/S. TM LOGISTICS INTERNATIONAL LTD. VS	MUKESH PANDA VS	// // ()
44	CMAPL/0000228/2021	COMMNR.,CENTRAL EXCISE, CUSTOMS AND SERVICE TAX M/S. TM LOGISTICS INTERNATIONAL LTD. VS	MUKESH PANDA VS	// // ()
45	CMAPL/0000229/2021	COMMNR., CENTRAL EXCISE, CUSTOMS AND SERVICES TAX M/S. TM LOGISTICS INTERNATIONAL LTD. VS	MUKESH PANDA VS	// // ()
		COMMNR., CENTRAL EXCISE, CUSTOMS AND SERVICE TAX		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CMAPL/0000230/2021	M/S. TM LOGISTICS INTERNATIONAL LTD. VS	MUKESH PANDA VS	// 0
47	CMP/0000480/2021	COMMNR., CENTRAL EXCISE, CUSTOMS AND SERVICE TAX UCO BANK VS	SUBRATA KUMAR MOHANTY VS	// 0
48	CMP/0000481/2021	PURNIMA AGRAWAL SURESH KUMAR SAHOO VS	ADITYA KUMAR MOHAPATRA VS	// 0
49	CMP/0000482/2021	CHHAYAKANTA SAHOO P.PRASAD PATRA VS	SANTOSH KUMAR MAHANTY VS	// 0
50	CMP/0000483/2021	P.ARAKHITA PATRA KANCHANA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// 0
51	CMP/0000484/2021	THE COLLECTOR , GANJAM SK AFSAR VS	PRASANTA KUMAR MOHANTY - 2 VS	// 0
52	CONTC/0005483/2021	SK PEERU SASMITA MAHAPATRA VS	ADV. VS	// 0
53	CONTC/0005484/2021	SATYABRATA SAHU,IAS RAJASHREE MISHRA VS	ADV. VS	// 0
54	CONTC/0005485/2021	SATYABRATA SAHU,IAS MAMATA DEY VS	ADV. VS	// 0
55	CONTC/0005486/2021	SATYABRATA SAHU,IAS ISHWAR CHANDRA MOHANTA VS	ADV. VS	// 0
56	CONTC/0005487/2021	SATYABRATA SAHOO,IAS SANJUKTA MOHAPATRA VS	ADV. VS	// 0
57	CONTC/0005488/2021	SATYABRATA SAHU,COMMNR CUM SECY.,S AND ME DEPT. SIDHARTHA KUMAR DAS	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
58	CONTC/0005489/2021	SASWAT MISHRA,COMMNR. CUM SECY. DEPT. OF HIGHER EDU. KANCHAN PRIYA DEY	ADV.	//
		VS	VS	0
59	CONTC/0005490/2021	SATYABRATA SAHU, IAS BIDYUTANANDA BASTIA	ADV.	//
		VS	VS	0
60	CONTC/0005491/2021	SASWAT MISHRA,COMMNR CUM SECY. DEPT. OF HIGHER EDU. RAMA CHANDRA SAHOO	ADV.	//
		VS	VS	0
61	CONTC/0005492/2021	SASWAT MISHRA,COMMNR CUM SECY. DEPT. OF HIGHER EDU NABIN CHANDRA PALEI	ASHOK KUMAR APAT	//
		VS	VS	0
62	CONTC/0005493/2021	SATYABRATA SAHOO,IAS PRASANNA KUMAR PRADHAN	ADV.	//
		VS	VS	0
63	CONTC/0005494/2021	SATYABRATA SAHU,IAS SATRUGHNA ROUT	RAMAKANTA PANDA	//
		VS	VS	0
64	CONTC/0005495/2021	AMBUNATH MOHANTY, OAS 1 SARAT CHANDRA MAJHI	ADV.	//
		VS	VS	0
65	CONTC/0005496/2021	SATYABRATA SAHU,IAS SURENDRA NATH MAHANTA	ADV.	//
		VS	VS	0
66	CONTC/0005497/2021	SATYABRATA SAHU,IAS KUSHALESWAR MAHANTA	ADV.	//
		VS	VS	0
67	CONTC/0005498/2021	SATYABRATA SAHU,IAS M/S. MAA BHAI RABI INDUSTRIES LLP	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
68	CONTC/0005499/2021	MD. SADIQUE ALAM, IAS RAMESH CHANDRA DAS	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CONTC/0005500/2021	G.MATHIL VATHANAN, IAS BASANTA KUMAR JENA VS	ADV VS	// // 0
70	CONTC/0005501/2021	SATYABRATA SAHOO, IAS MANJULA DAS VS	ADV. VS	// // 0
71	CONTC/0005502/2021	BISHNUPADA SETHY, IAS SANTOSHINI SATPATHY VS	ADV. VS	// // 0
72	CONTC/0005503/2021	SURENDRA KUMAR PANDA, O.A.S. SOUMYA RANJAN SAINT VS	ADV. VS	// // 0
73	CONTC/0005504/2021	PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ORISSA TARINDRA SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
74	CONTC/0005505/2021	RAJENDRA KUMAR PATTNAIK, OAS KHRASINDHU SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
75	CONTC/0005506/2021	RAJENDRA KUMAR PATTNAIK, OAS BHIKARI SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
76	CONTC/0005507/2021	RAJENDRA KUMAR PATTNAIK, OAS AMIYA KUMAR MOHAPATRA VS	adv. VS	// // 0
77	CONTC/0005508/2021	SATYABRATA SAHOO, I.A.S. HARIHAR NAYAK VS	ADV. VS	// // 0
78	CONTC/0005509/2021	ANANDA CHANDRA SAHU RAMESH CHANDRA SAHU VS	ADV. VS	// // 0
79	CONTC/0005510/2021	SATYABRATA SAHU, I.A.S. DILLIP KUMAR NAYAK VS ROSALINI BISWAL, DY.G.M. (HRD), NEE, OPTCL	NIRANJAN LENKA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0005511/2021	CHITTARANJAN BEHERA VS G. MATHI VATHANAN, IAS	ADV. VS	// ()
81	CONTC/0005512/2021	PARTHA SARATHI NAYAK VS SAUVAGYA BEHERA	BIDESH RANJAN BEHERA VS	// ()
82	CONTC/0005513/2021	ADWIT CHARAN SAHU VS STATE OF ORISSA	SUNIL KUMAR PANDA VS	// ()
83	CONTC/0005514/2021	SUBAS CHANDRA NAYAK VS STATE OF ORISSA	SUNIL KUMAR PANDA VS	// ()
84	CONTC/0005515/2021	PRADIP KUMAR PANIGRAHI VS PRADEEP KUMAR JENA, IAS	ADV. VS	// ()
85	CONTC/0005516/2021	MANOJ KUMAR DAS VS RAJ KISHORE DORA, OPS(S)	ADV. VS	// ()
86	CRLA/0000473/2021	BHALMOJI PURUSOTTAM VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	VIGILANCE PS (BERHAMPUR) /8 /1987 ()
87	CRLA/0000474/2021	PRAFULLA KUMAR SATPATHY VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BINJHARPUR /9 /2007 ()
88	CRLA/0000475/2021	MANAS RANJAN TRIPATHY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	RAGHUNATHPALI /289 /2019 ()
89	CRLA/0000476/2021	DEEPAK GURU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /225 /2021 ()
90	CRLA/0000477/2021	PRAFULLA KUMAR SARANGI VS STATE OF ODISHA (OPID)	DURGA PRASAD DHAL VS	EOW, BHUBANESWAR /9 /2019 ()
91	CRLA/0000478/2021	BIJAY ROUT @ BIJAY KUMAR ROUT	SURYAKANTA DASH	PATTAMUNDAI /186 /2007

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/0000479/2021	BIRANJAN SAHOO @ BIRA	RAJJEET ROY	MAHILA P.S. BUXIBAZAR /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	CRLA/0000480/2021	REENA @ RENUBALA PANDA	BISWAJIT NAYAK	MARSHAGHAI /275 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMA/0000207/2021	SESADEBA SETHY	RAMAKANTA PANDA	BHUBAN /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMA/0000208/2021	NARAYAN PRADHAN	PRAJIT KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0001598/2021	MAHESH KISSAN MOTEWAR	SOU MEN BANERJEE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0001599/2021	KISHORE BEHERA @ RAJ KISHORE BEHERA	SANGRAM RATH	MURUDA /81 /2019
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0001600/2021	SARFARAJ KHAN	BIJAYA KUMAR MOHANTY	JODA /106 /2018
		VS	VS	()
		STATE OF ORISSA		//
99	CRLMC/0001601/2021	SURENDRA NATH MISHRA	SMRUTI RANJAN MOHAPATRA	CUTTACK VIGILANCE /73 /2010
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
100	CRLMC/0001602/2021	BAISH KUMARI GHIVELA @ HANNDA	PRASANTA KUMAR NAYAK	KHARIAR /7 /2002
		VS	VS	()
		STATE OF ORISSA		//
101	CRLMC/0001603/2021	KHUDIRAM SINGH	PRASANTA KUMAR NAYAK	RAIBANIA /63 /2010
		VS	VS	()
		STATE OF ORISSA		//
102	CRLMC/0001604/2021	RAHUL KUMAR CHOUDHURY	JUGAL KISHORE PANDA	MALKANGIRI /20 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CRLMC/0001605/2021	STATE OF ODISHA BALARAMA TRIPATHY VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /28 /2012 ()
104	CRLMC/0001606/2021	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	DEBASIS DAS VS	// BALASORE VIGILANCE /21 /2002 ()
105	CRLMC/0001607/2021	STATE OF ODISHA(VIG.) RADHASHYAM NANDA VS	PRATYUSHA NAIDU VS	// DIGAPAHANDI /203 /2020 ()
106	CRLMC/0001608/2021	STATE OF ODISHA BIJAYANANDA DASH VS	PRABHU PRASANNA BEHERA VS	// KHAPRAKHOL /111 /2021 ()
107	CRLMC/0001609/2021	STATE OF ODISHA GHASIRAM BURUDI VS	ARJIJEET MISHRA VS	// BOIPARIGUDA /51 /2009 ()
108	CRLMC/0001610/2021	STATE OF ORISSA DIPTIREKHA BEHERA VS	NIRANJAN LENKA VS	// KHANTAPADA /64 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000204/2021
109	CRLMC/0001611/2021	STATE OF ODISHA PRIYADARSAN PRADHAN VS	VS	/109 /2016 ()
110	CRLMC/0001612/2021	STATE OF ODISHA, THROUGH SUPERINTENDENT OF POLICE, KHORDHA SWETA MARTHA @ SETA MARTHA VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /121 /1998 ()
111	CRLMC/0001613/2021	STATE OF ODISHA SAPHALYA KUMAR SAHOO VS	BHARAT BHUSAN ROURAY VS	// KAMAKHYANAGAR /313 /2020 ()
112	CRLMC/0001614/2021	STATE OF ODISHA TERAHA BADASETH VS	SURAKANTA DWIBEDE VS	// BELAGARH /9 /2016 ()
113	CRLMC/0001615/2021	STATE OF ODISHA SARBESWAR BEHERA VS STATE OF ODISHA	SASMITA NANDA VS	// ANGUL TOWN /201 /2000 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

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114	CRLMC/0001616/2021	SARBAJAYA PATI VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	Bamapada (Industrial Area) /65 /2016 () //
115	CRLMP/0001607/2021	SHAH WAYS PVT LTD. VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //
116	CRLMP/0001608/2021	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
117	CRLMP/0001609/2021	BHARATI NAIK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
118	CRLMP/0001610/2021	AMIT KUMAR RAY @ ROY VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
119	CRLMP/0001611/2021	RAMESH PASAYAT VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
120	CRLMP/0001612/2021	NAYAN KISHORE DEBAGOSWAMI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
121	CRLMP/0001613/2021	SOMANATH MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
122	CRLMP/0001614/2021	RAMANIKANTA PATTANAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 () //
123	CRLMP/0001615/2021	KUMARI MEETALI JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
124	CRLMP/0001616/2021	MANMOHAN BARIK VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
125	CRLMP/0001617/2021	JAGANNATH SAHU	LAMBODOR ACHARI	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		GOURI SAHU		//
126	CRLMP/0001618/2021	MD.AFJAL	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0001619/2021	MINATI SAHU	LAMBODOR ACHARI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0001620/2021	SMAREETA DAS	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0001621/2021	SUKUMAR DHADA	SARAT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001622/2021	ANIL KUMAR PAIKRAY	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0001623/2021	RASHMITA PRADHAN @ RASMITA PRADHANNEPOLEON SAHANI		/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001624/2021	SOUMYAKANTA BEHERA	NEPOLEON SAHANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLREV/0000340/2021	SUNIA SABAR	ALOK KUMAR PANDA	JODA /180 /2002
		VS	VS	()
		STATE OF ODISHA		//
134	CRLREV/0000341/2021	ABDUL AJAHAR @ ASGAR KHAN	MANAS CHAND	BOLAGARH P.S. /38 /2000
		VS	VS	()
		STATE OF ODISHA		//
135	CRLREV/0000342/2021	BIJAYA KUMAR PARIDA	ASIT KUMAR JENA	KHURDA P.S. /176 /2018
		VS	VS	()
		PRIYADARSINI BIJAYA SINGH		//
136	MACA/0000324/2021	ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		TUNI PATI		//
137	RVWPET/0000173/2021	ODISHA STATE COOPERATIVE BANK LTD.	ADV.	//
		VS	VS	0
		JOGENDRA @ JOGENDRA KUMAR SAHOO		//
138	RVWPET/0000174/2021	ODISHA STATE COOPERATIVE BANK LTD.	ADV.	//
		VS	VS	0
		AYUSHMAN SEKHAR PANIGRAHI		//
139	TRP(C)/0000283/2021	SONAL PALIT @ SONAL	RAMESH AGARWAL	//
		VS	VS	0
		AYAN DASHGUPTA		//
140	TRP(C)/0000284/2021	GAYATRI MISHRA @ MOHAPATRA	SANJIT MISHRA	//
		VS	VS	0
		DEEPAK MOHAPATRA		//
141	TRPCRL/0000062/2021	RAJENDRANATH LENKA	PRAMOD KUMAR MISHRA	//0
		VS	VS	0
		SASMITA MOHANTY		//
142	TRPCRL/0000063/2021	LALITA SAHU	BINI MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
143	WA/0000716/2021	KALPANA PRADHAN	A.K.SARANGI	//
		VS	VS	0
		MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK		//
144	WA/0000717/2021	MAHANADI COALFIELDS LTD.	S.D.DAS	//
		VS	VS	0
		BASANTI SA		//
145	WA/0000718/2021	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		KRUSHNA PRASAD TRIPATHY		//
146	WA/0000719/2021	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		GAGAN CHANDRA SWAIN		//
147	WP(C)/0028332/2021	BINAY KUMAR NAYAK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0028333/2021	SRIKANTA PANDA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
149	WP(C)/0028334/2021	SANJIB KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
150	WP(C)/0028335/2021	SK. RAFIKUR RAHEMAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
151	WP(C)/0028336/2021	ROSALIN PAITAL VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
152	WP(C)/0028337/2021	RUPA SING VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
153	WP(C)/0028338/2021	RADHESHYAM MAHANANDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
154	WP(C)/0028339/2021	RAHUL KUMAR DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
155	WP(C)/0028340/2021	GAYATRI KUMARI KHATUA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
156	WP(C)/0028341/2021	JEMA MUNDA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
157	WP(C)/0028342/2021	RAM MUNDA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
158	WP(C)/0028343/2021	NEBUDHAR PATRA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
159	WP(C)/0028344/2021	BHARAT CHANDRA MOHANTA	DAYANIDHI MISHRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028345/2021	GANESH CHANDRA SAHU	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028346/2021	BALARAM DASH	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0028347/2021	RAJESH MOHANTY	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0028348/2021	RANJIT KUMAR PADHY	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028349/2021	MAHENDRA KUMAR BAG	SUBRAT SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0028350/2021	MANAS KUMAR SINGH	SUBRAT SATPATHY	//
		VS	VS	0
		ODISHA GRAMYA BANK		//
166	WP(C)/0028351/2021	DILLIP KUMAR MISHRA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0028352/2021	SUSANTA MALLIK	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0028353/2021	SUNITA PATRA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0028354/2021	SUVRANSU MAHALI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0028355/2021	SUMANTA KUMAR SWAIN	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0028356/2021	UNION OF INDIA SUJIT KUMAR BEHERA VS	R.C.JENA VS	// // 0
172	WP(C)/0028357/2021	STATE OF ODISHA BANAMBAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0
173	WP(C)/0028358/2021	STATE OF ODISHA SURIA SAMAL VS	BIJAYA KUMAR SAHOO VS	// // 0
174	WP(C)/0028359/2021	STATE OF ODISHA PANCHU SETHY VS	BIJAYA KUMAR SAHOO VS	// // 0
175	WP(C)/0028360/2021	STATE OF ODISHA JHUNI SETHY VS	B.K.SAHOO VS	// // 0
176	WP(C)/0028361/2021	STATE OF ODISHA SUDHAKAR DAS VS	LAXMI PRASAD DWIVEDY VS	// // 0
177	WP(C)/0028362/2021	STATE OF ODISHA SUVASINI SARANGI VS	KSHIROD KUMAR ROUT VS	// // 0
178	WP(C)/0028363/2021	STATE OF ODISHA THE CHRIST (DEGREE COLLEGE), CUTTACK VS	SUSANTA KUMAR DASH VS	// // 0
179	WP(C)/0028364/2021	STATE OF ODISHA KABITA TRIPATHY VS	BRAHMANANDA TRIPATHY VS	// // 0
180	WP(C)/0028365/2021	COMMISSIONER-CUM-SECRETARY, S AND ME DEPARTMENT UMESH PRASAD BAHALIA VS	RASHMI PRAVA DAS VS	// // 0
181	WP(C)/0028366/2021	STATE OF ODISHA PRADEEPTA KUMAR NATH VS	PRAFULLA KUMAR RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0028367/2021	RAMESH CHANDRA DIGAL VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
183	WP(C)/0028368/2021	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
184	WP(C)/0028369/2021	DR.SAMBHU PRASAD PRADHAN VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
185	WP(C)/0028370/2021	SUKANTA KUMAR PAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
186	WP(C)/0028371/2021	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
187	WP(C)/0028372/2021	RUKMANI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
188	WP(C)/0028373/2021	AJAY KUMAR PATTANAİK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
189	WP(C)/0028374/2021	PRAVAKARA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
190	WP(C)/0028375/2021	HARICHARAN PATEL VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
191	WP(C)/0028376/2021	ASHOK KUMAR PATEL VS KUCHINDA LARGE AREA MULTIPURPOSE CO-OPERATIVE SOCIETY	MOHIT AGARWAL VS	// 0 //
192	WP(C)/0028377/2021	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
193	WP(C)/0028378/2021	RAJENDRA PATRA	SUKANTA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0028379/2021	SANATAN DAS	SATRUGHNA DASH (A)	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0028380/2021	NARENDRA MOHANTY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0028381/2021	SUBRAT DAS	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0028382/2021	SMC, OF GOVT., PRIMARY SCHOOL, JAYAPURJ.M.PATTANAİK		//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0028383/2021	SURENDRANATH RAUT	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0028384/2021	DEBA PRASAD KHATUA	SAMEER KUMAR DAS	//
		VS	VS	0
		COUNCIL HIGHER SECONDARY EDUCATION, ODISHA		//
200	WP(C)/0028385/2021	SANJAY KUMAR SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0028386/2021	MANAS RANJAN MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0028387/2021	SIMANTINI SETHI	GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0028388/2021	ASHUTOSH MOHAPATRA	DAYANIDHI MOHANTY	//
		VS	VS	0
		PUNJAB NATIONAL BANK,DHENKANAL		//
204	WP(C)/0028389/2021	KETAKI SAMAL	DAYANIDHI MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0028390/2021	AO/REGIONAL MANAGER,CANARA BANK,BBSR SATYA NARAYAN SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// // 0 //
206	WP(C)/0028391/2021	SRINIBASH DASH VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
207	WP(C)/0028392/2021	SWARNALATA SAHOO VS BHUBANESWAR DEVELOPMENT AUTHORITY	GOPINATH MISHRA VS	// 0 //
208	WP(C)/0028393/2021	KAYPEE ENTERPRISES VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
209	WP(C)/0028394/2021	BABITA PRADHAN VS THE AO, SUNDARAM HOME FINANCE LIMITED	BIJAYA KUMAR BEHERA-1 VS	// 0 //
210	WP(C)/0028395/2021	SIBA NARAYAN DASH VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
211	WP(C)/0028396/2021	SARAT CHANDRA BARIK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
212	WP(C)/0028397/2021	GHANASHYAM SAHOO VS THE ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, BALASORE	BIJAYA KUMAR BEHERA-1 VS	// 0 //
213	WP(C)/0028398/2021	SURESH CHANDRA JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
214	WP(C)/0028399/2021	ROHIT KUMAR RAJHANS VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
215	WP(C)/0028400/2021	NRUSINGHA MUDULI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0028401/2021	JANAKI SETH VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
217	WP(C)/0028402/2021	NARMADA BARIK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
218	WP(C)/0028403/2021	TAPASWINI BUDEK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
219	WP(C)/0028404/2021	RAMANI RANJAN DHAL VS R.T.O., CTC	ASHOK KUMAR ROUT VS	// 0 //
220	WP(C)/0028405/2021	CHITA RANJAN PARIDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
221	WP(C)/0028406/2021	GOPAL BHUE VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
222	WP(C)/0028407/2021	RAMANI RANJAN DHAL VS R.T.O., KENDRAPARA	ASHOK KUMAR ROUT VS	// 0 //
223	WP(C)/0028408/2021	PRAVATI BARAL VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
224	WP(C)/0028409/2021	PIUSAGAR JAGADALA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
225	WP(C)/0028410/2021	ASHOK KUMAR SWAIN VS R.T.O., CTC	ASHOK KUMAR ROUT VS	// 0 //
226	WP(C)/0028411/2021	KUBERA CHARAN SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
227	WP(C)/0028412/2021	BIPIN ROUT	SAROJ KUMAR JEE	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0028413/2021	ASHOK KUMAR SWAIN	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,CTC		//
229	WP(C)/0028414/2021	SABITRI BISWAL	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0028415/2021	MATHURI BEHERA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0028416/2021	MINAKHI ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., CTC		//
232	WP(C)/0028417/2021	BANSIDHAR NAIK	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0028418/2021	MINAKHI ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,CTC		//
234	WP(C)/0028419/2021	MATHURI BEHERA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0028420/2021	JAGADISH HARPAL	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0028421/2021	KIRTILAL MOHANTY	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,CTC		//
237	WP(C)/0028422/2021	KAILASH MAHANANDA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028423/2021	M/S.L.N.INFRASTRUCTURE AND CONSTRUCTION	PRABODHA CHANDRA NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0028424/2021	STATE OF ODISHA SURATHA BHUE VS	SAROJ KUMAR JEE VS	// // 0
240	WP(C)/0028425/2021	STATE OF ODISHA BAIDEHI BARIHA VS	SAROJ KUMAR JEE VS	// // 0
241	WP(C)/0028426/2021	STATE OF ODISHA GURUDEV DIP VS	SAROJ KUMAR JEE VS	// // 0
242	WP(C)/0028427/2021	STATE OF ODISHA M/S.BANSAL INFRAPROJECTS PVT. LTD. VS	PRABODHA CHANDRA NAYAK VS	// // 0
243	WP(C)/0028428/2021	STATE OF ODISHA AKHILA KALET VS	SAROJ KUMAR JEE VS	// // 0
244	WP(C)/0028429/2021	STATE OF ODISHA SUSHREE MISHRA VS	BIKASH JENA VS	// // 0
245	WP(C)/0028430/2021	TPCODL, BBSR BUDDHADEV BISI VS	SAROJ KUMAR JEE VS	// // 0
246	WP(C)/0028431/2021	STATE OF ODISHA RAKA GHOSH VS	SAMARENDRA BAHADUR VS	// // 0
247	WP(C)/0028432/2021	STATE OF ODISHA NRUSINGHA CHARAN MOHANTY VS	SATYABRATA MOHANTY VS	// // 0
248	WP(C)/0028433/2021	UNION OF INDIA GANDHARB PARIDA VS	ASMIYA RANJAN MAJHI VS	// // 0
249	WP(C)/0028434/2021	STATE OF ODISHA BIJAY KUMAR MISHRA VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0028435/2021	JITARANI TRIPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	WP(C)/0028436/2021	SANJUKTA BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
252	WP(C)/0028437/2021	SRIKANTA PATEL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
253	WP(C)/0028438/2021	KISHORE CHANDRA TRIPATHY VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
254	WP(C)/0028439/2021	MARIS MUNDA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
255	WP(C)/0028440/2021	BANKIM CHANDRA SAGAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	WP(C)/0028441/2021	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
257	WP(C)/0028442/2021	LALMOHAN MUNDA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
258	WP(C)/0028443/2021	BIMAL KISHORE MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
259	WP(C)/0028444/2021	SUSHIL MUNDA@SUSHIL KUMAR MUNDA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
260	WP(C)/0028445/2021	GANGARAJU PRASAD BRAHMA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	WP(C)/0028446/2021	KSHETRABASI PATRA	PRADEEP KUMAR ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0028447/2021	CHANDRABHANU ROUSTRAY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028448/2021	RADHASHYAM MOHANTY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0028449/2021	GITANJALI RANA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028450/2021	RANJIT MALIA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0028451/2021	SUSANTA KUMAR SETHY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0028452/2021	MAHADEV MEHER	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0028453/2021	CHHAKADI JENA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0028454/2021	SHANKAR PRASAD MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0028455/2021	MRUTYUNJAY MOHANTY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0028456/2021	NANDI KRISHNA NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0028457/2021	RAMA CHANDRA DAS	PRADEEP KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0028458/2021	STATE OF ODISHA SMC OF KHARIGARA PRIMARY SCHOOL VS	SHARMISTHA SAMAL VS	// // 0
274	WP(C)/0028459/2021	STATE OF ORISSA PRASANNA KUMAR SWAIN VS	PRADEEP KUMAR ROUT VS	// // 0
275	WP(C)/0028460/2021	STATE OF ODISHA REENA SAHOO VS	K.K.SWAIN VS	// // 0
276	WP(C)/0028461/2021	STATE OF ODISHA GAYA NAIK VS	SHARMISTHA SAMAL VS	// // 0
277	WP(C)/0028462/2021	STATE OF ORISSA RATIKANTA BEHERA VS	SUBIR PALIT VS	// // 0
278	WP(C)/0028463/2021	FAKIR MOHAN UNIVERSITY,BALASORE RANJIT KUMAR NAYAK VS	SIDHESWAR MALLIK VS	// // 0
279	WP(C)/0028464/2021	FOOD CORPORATION OF INDIA NIKHILANANDA DHAL VS	SUBIR PALIT VS	// // 0
280	WP(C)/0028465/2021	FAKIR MOHAN UNIVERSITY,BALASORE SAILENDRA PATRA VS	SHASHI BHUSAN JENA VS	// // 0
281	WP(C)/0028466/2021	THE CONTROLLING AUTHORITY, PAYMENT OF GRATUITY ACT, 1972 KAILASH GOCHHAYAT VS	SHASHI BHUSAN JENA VS	// // 0
282	WP(C)/0028467/2021	STATE OF ODISHA BALUBAZAR PUJA COMMITTEE VS	S.K.SANGANERIA VS	// // 0
283	WP(C)/0028468/2021	STATE OF ODISHA BIJAY KUMAR MALLICK VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0028469/2021	BISHNUPRIYA MOHAPATRA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
285	WP(C)/0028470/2021	JIBADHAR PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
286	WP(C)/0028471/2021	ASHOK KUMAR CHOUDHURY VS RANJIT CHOUDHURY	PRASANTA KUMAR MISHRA VS	// 0 //
287	WP(C)/0028472/2021	SARADA SAHU VS THE GOVT.OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
288	WP(C)/0028473/2021	PANKAJ KUMAR BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	WP(C)/0028474/2021	SAMALA RANI VS THE GOVT.OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
290	WP(C)/0028475/2021	BENUDHAR SAHOO VS ODISHA GRAMYA BANK	C.ANANDA RAO VS	// 0 //
291	WP(C)/0028476/2021	MOHAMMAD PHURKAN HAJARI VS COLLECTOR, JAIPUR	B.M.SARANGI VS	// 0 //
292	WP(C)/0028477/2021	SUBODHA KUMAR MALLICK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
293	WP(C)/0028478/2021	SARBESWAR NAYAK VS THE GOVT.OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
294	WP(C)/0028479/2021	PRASANTA KUMAR ROUT VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR	B.M.SARANGI VS	// 0 //
295	WP(C)/0028480/2021	TAPASWINI BHATRA	KRUSHNA CHANDRA RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE GOVT.OF ODISHA		//
296	WP(C)/0028481/2021	DR. BIJAYA KUMAR PRADHAN	RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0028482/2021	SUBRAT PADHAN	BHARAT BHUSAN ROURAY	//
		VS	VS	0
		MAYUREE JAGAT		//
298	WP(C)/0028483/2021	BABA AKHANDALAMANI WOODEN FURNITURE	M.G.MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0028484/2021	SASHIDHAR GIRI	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		THE COLLECTOR,BHADRAK		//
300	WP(C)/0028485/2021	HAREKRUSHNA SAHU	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0028486/2021	SHYAMA SUNDAR DAS	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0028487/2021	NARAHARI SAHU	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0028488/2021	SANGHAMITRA AGRO INDUSTRY	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0028489/2021	ROURKELA LOCAL DISPLACED ASSOCIATION	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0028490/2021	CHANDRASEKHAR SAMAL	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		COLLECTOR,KHURDA		//
306	WP(C)/0028491/2021	JAYKRUSHNA DEY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0028492/2021	STATE OF ODISHA MANAGOBINDA DHAL VS	BIDESH RANJAN BEHERA VS	// // 0
308	WP(C)/0028493/2021	STATE OF ODISHA SWARNALATA DEI VS	RABINDRA KUMAR SAHOO VS	// // 0
309	WP(C)/0028494/2021	STATE OF ODISHA DHANURJAY MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
310	WP(C)/0028495/2021	STATE OF ODISHA SUBASH CHANDRA TARAI VS	NIRANJAN BISWAL VS	// // 0
311	WP(C)/0028496/2021	STATE OF ODISHA KISHORE CHANDRA BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
312	WP(C)/0028497/2021	STATE OF ODISHA PRASANNA KUMAR RATH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
313	WP(C)/0028498/2021	STATE OF ODISHA P.K. ORES PVT. LTD. VS	DEBENDRA KUMAR SAHOO 1 VS	// // 0
314	WP(C)/0028499/2021	R.P.F. COMMISSIONER,KEONJHAR JADUNATH SARAF VS	DILLIP KUMAR MOHAPATRA VS	// // 0
315	WP(C)/0028500/2021	STATE OF ODISHA JAGANNATH TIRIA VS	SILADITYA RAY VS	// // 0
316	WP(C)/0028501/2021	STATE OF ODISHA KALPATARU DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
317	WP(C)/0028502/2021	STATE OF ODISHA KHAGESWAR ROUT VS	BIGYAN KUMAR SHARMA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0028503/2021	GAYADHAR BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0028504/2021	SIBA NARAYAN PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0028505/2021	SAROJAKANTA MOHAPATRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
321	WP(C)/0028506/2021	RAMESWAR RAJ VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0028507/2021	BIJAY KUMAR MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0028508/2021	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
324	WP(C)/0028509/2021	BIDYADHAR SENAPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0028510/2021	ATUL KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0028511/2021	M/S MAHALAXMI AGENCY VS AO AND CHIEF MANAGER,PUNJAB NATIONAL BANK	SIDHESWAR MOHANTY VS	// 0 //
327	WP(C)/0028512/2021	MEENA KUMARI DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0028513/2021	THAKURDAS HANSDAH VS THE STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
329	WP(C)/0028514/2021	LAXMI NARAYAN SINGHA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0028515/2021	BHAKTA CHARAN DEHURY	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028516/2021	JITENDRA KUMAR BHUYAN	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0028517/2021	SAROJ RANJAN PANDA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0028518/2021	LALITA BEURA	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0028519/2021	G.PRAKASH RAO	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028520/2021	SARAT CHANDRA JENA	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0028521/2021	M/S R.B.S.CONSTRUCTIONS	PRASANNA KUMAR MOHANTY	//
		VS	VS	0
		ZONAL MANAGER,NATIONAL PROJECT CONSTRUCTION CORP. LTD.		//
337	WP(C)/0028522/2021	HARIPADA NANDA	UMESH CHANDRA BEHURA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0028523/2021	PURANJAN BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028524/2021	KALAHANDI KRUSHAK SANGATHAN	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028525/2021	SOUMYA RANJAN PANDA	MANOJ KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0028526/2021	STATE OF ODISHA PURNA CHANDRA DALAI VS	ACHYUTANANDA PATTANAIAK VS	// // 0
342	WP(C)/0028527/2021	STATE OF ODISHA SUBASH CHANDRA SAMANTARAY VS	SUBASHA CHANDRA SAHOO VS	// // 0
343	WP(C)/0028528/2021	STATE OF ODISHA SURESH CHANDA BARIK VS	AKSHAYA KUMAR SAHOO VS	// // 0
344	WP(C)/0028529/2021	STATE OF ODISHA DILLIP KUMAR PATTANAIAK VS	ASHOK KUMAR MOHAPATRA-1 VS	// // 0
345	WP(C)/0028530/2021	STATE OF ODISHA KRUSHNA CHANDRA BARALA VS	AJIT KUMAR MOHANTY VS	// // 0
346	WP(C)/0028531/2021	STATE OF ODISHA ST MINERALS PVT. LTD., VS	SUBIR PALIT VS	// // 0
347	WP(C)/0028532/2021	STATE OF ODISHA BIJOYO KUMAR MALLICK VS	UMESH CHANDRA MOHANTY VS	// // 0
348	WP(C)/0028533/2021	STATE OF ODISHA RAGHUNATH BISWAL VS	KARUNAKAR RATH VS	// // 0
349	WP(C)/0028534/2021	STATE OF ODISHA RATIKANTA BEHERA VS	BANABIHARI RAY VS	// // 0
350	WP(C)/0028535/2021	STATE OF ODISHA GOPINATH PANGI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
351	WP(C)/0028536/2021	STATE OF ODISHA DHANANJAY MALLIK VS FOOD CORPORATION OF INDIA	ACHYUTANANDA ROUSTRAY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0028537/2021	NISHAKAR SENAPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0028538/2021	SACHIKANTA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0028539/2021	NARENDRA KUMAR BEHERA VS ZONAL MANAGER,SREI EQUIPMENT FIN. PVT. LTD.	BIPLAB KUMAR DASH VS	// 0 //
355	WP(C)/0028540/2021	SNIGDHA RANI NAYAK VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	// 0 //
356	WP(C)/0028541/2021	MAGUNI CHARAN OJHA VS R.T.O. JHARSUGUDA	CHANDAN MISHRA VS	// 0 //
357	WP(C)/0028542/2021	SATYANANDA SAHOO VS R.T.O. CHANDIKHOL	CHANDAN MISHRA VS	// 0 //
358	WP(C)/0028543/2021	UPENDRA KUMAR DAS VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
359	WP(C)/0028544/2021	SATYANANDA SAHOO VS R.T.O. KENDRAPARA	CHANDAN MISHRA VS	// 0 //
360	WP(C)/0028545/2021	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
361	WP(C)/0028546/2021	NITYANANDA SAHOO VS R.T.O. KENDRAPARA	K.C.MAJHI VS	// 0 //
362	WP(C)/0028547/2021	M/S KALINGA VIKASH VS EMPLOYEES STATE INSURANCE CORPORATION	SOMANATH MISHRA VS	// 0 //
363	WP(C)/0028548/2021	JAYANTI SWAIN	PRASANNA KUMAR RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	WP(C)/0028549/2021	ODISHA LIVELIHOOD MISSION KABI NARAYAN DAS	G.C.MOHANTY	//
		VS	VS	()
365	WP(C)/0028550/2021	RUNU DAS @ GURU MANOJ KUMAR BEHERA	ASIT KUMAR JENA	//
		VS	VS	()
366	WPCRL/0000128/2021	CHIEF MANAGER,INDIAN BANK,ROURKELA ZONE JOHARANA BEGUM	CHINMAYA MOHANTY	//
		VS	VS	()
367	ABLAPL/0011906/2021	STATE OF ODISHA PRIYABRATA JENA	SARADA PRASAD DASH	//
		VS	VS	()
368	ABLAPL/0011907/2021	STATE OF ODISHA SUNIT KUMAR NAYAK	JAGANNATH KAMILA	//
		VS	VS	()
369	ABLAPL/0011908/2021	STATE OF ODISHA SUDAM MALLIK	ARUN KUMAR DAS (1)	//
		VS	VS	()
370	ABLAPL/0011909/2021	STATE OF ODISHA PABITRA KUMAR SUBUDHI	NEPOLEON SAHANI	//
		VS	VS	()
371	ABLAPL/0011910/2021	STATE OF ODISHA BAPI @ BADAL NAIK	ANITA SAHOO	//
		VS	VS	()
372	ABLAPL/0011911/2021	STATE OF ODISHA SANTA @ SUSANTA GOCHHAYAT	SRIKANTA KU. NATH	//
		VS	VS	()
373	ABLAPL/0011912/2021	STATE OF ODISHA HARIHARA MAHANTA	DIGAMBAR SETHI	//
		VS	VS	()
374	ABLAPL/0011913/2021	STATE OF ODISHA UDAYANATH SAHOO	PRANAB RANJAN CHHATOI	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0011914/2021	STATE OF ODISHA DIPU @ DEEPAK KUMAR NAIK VS	PRANAB RANJAN CHHATOI VS	// BANKI /160 /2019 ()
376	ABLAPL/0011915/2021	STATE OF ODISHA BAPI @ BADAL NAIK VS	ANITA SAHOO VS	// BAIDESWAR /81 /2014 ()
377	ABLAPL/0011916/2021	STATE OF ODISHA ASHOK NAYAK VS	PRANAB RANJAN CHHATOI VS	// MANCHESWAR P.S. /239 /2021 ()
378	ABLAPL/0011917/2021	STATE OF ODISHA SUBASH PATRA @ SUBASH BEHERA VS	SANJAY KUMAR BEHERA VS	// MALGODOWN /183 /2021 ()
379	ABLAPL/0011918/2021	STATE OF ODISHA PAWAN KAILASHCHAND KANODIA VS	PRIYA RANJAN SINGH VS	// BARBIL /110 /2021 ()
380	ABLAPL/0011919/2021	STATE OF ODISHA ANIL DEHURY VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /458 /2021 ()
381	ABLAPL/0011920/2021	STATE OF ODISHA SIBA RAM SAHU @ SIBARAM SAHU VS	SANJAY KUMAR PRADHAN VS	// MAHILA (BERHAMPUR) /105 /2021 ()
382	ABLAPL/0011921/2021	STATE OF ODISHA NIRANJAN SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /161 /2021 ()
383	ABLAPL/0011922/2021	STATE OF ODISHA AJAYA PARIDA VS	SIDHARTHA MISHRA VS	// KHUNTUNI /112 /2021 ()
384	ABLAPL/0011923/2021	STATE OF ODISHA SWADHIN KUMAR SWAIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /500 /2021 ()
385	ABLAPL/0011924/2021	STATE OF ODISHA SIPRA RAY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// TALABANIA /77 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0011925/2021	RANGADHAR MALLIK @ KHAGESWER MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /319 /2021 () //
387	ABLAPL/0011926/2021	SAROJ PANDA VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	KISSANNAGAR PS /121 /2021 () //
388	ABLAPL/0011927/2021	RABINDRA PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	BRAHMAGIRI /179 /2021 () //
389	ABLAPL/0011928/2021	DEEPAK KUMAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /327 /2021 () //
390	ABLAPL/0011929/2021	KAUSALYA SAHOO VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	THAKURGARH /223 /2021 () //
391	ABLAPL/0011930/2021	BALAJI SAHU VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	BADABAZAR /165 /2020 () //
392	ABLAPL/0011931/2021	LALIT MOHAN BARAL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /184 /2021 () //
393	ABLAPL/0011932/2021	KABITA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	FATEGARH /143 /2021 () //
394	ABLAPL/0011933/2021	GAURANGA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	FATEGARH /143 /2021 () //
395	ABLAPL/0011934/2021	SURESH SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	FATEGARH /143 /2021 () //
396	ABLAPL/0011935/2021	DEBAKI BHOI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BHAWANIPATNA TOWN /330 /2021 () //
397	ABLAPL/0011936/2021	PRAFULLA KUMAR BEHERA	BHABANI SHANKAR DASPARIDA	OUPADA /10 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011937/2021	MANORANJAN PALAI	HAREKRUSHNA DASH	BHAWANIPATNA TOWN /329 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011938/2021	KRISHNA SHA	RABINDRA NATH PANDA	DHENKANAL SADAR /485 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011939/2021	BABUL BEHERA	ANIRUDHA DAS	DHENKANAL TOWN /351 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011940/2021	SUKANTA SAHOO	JASHOBANTA DASH	KHUNTUNI /86 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011941/2021	RAGHUNATH BEHERA	PARESH KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011942/2021	RANGABATI BEHERA	PARESH KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011943/2021	JYOTIRMAYEE MOHANTY	PRASANTA KUMAR JENA	MAHILA P.S.(BBSR) /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011944/2021	MAMA NATHA @ MAMATA NATH	JANGYA PRAKASH PARIDA	JODAPADAR /235 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011945/2021	GOBINDA SAHOO @ GOVINDA SAHOO	JASHOBANTA DASH	KHUNTUNI /86 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011946/2021	JUDHISTHI @ JUDHISTHI KUMAR SAMANTRAMANORANJAN MUDULI		MARKAT NAGAR /181 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011947/2021	LOKANATH NAYAK	PARTHA SARATHI DAS	JANKIA P.S. /191 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0011948/2021	STATE OF ODISHA MUKESH SAMAREDDY @ SAMAREDI VS	PRABIR KUMAR RAY VS	// SUNABEDA /146 /2021 ()
410	ABLAPL/0011949/2021	STATE OF ODISHA MURALIDHAR TRIPATHY VS	RUDRA NARAYAN PARIJA VS	// / /0 ()
411	ABLAPL/0011950/2021	STATE OF ODISHA SNIGDHARANI CHHATOI VS	RUDRA NARAYAN PARIJA VS	// PARLAKHEMUNDI /180 /2021 ()
412	ABLAPL/0011951/2021	STATE OF ODISHA SUMITRA DIHIRIA VS	AJIT KUMAR RAUT VS	// LAIKERA /219 /2021 ()
413	ABLAPL/0011952/2021	STATE OF ODISHA SANJITA DASMOHAPATRA @ MOHANTY @ SANKAR VS	PRABIR KUMAR RAY VS	// JALESWAR /291 /2021 ()
414	ABLAPL/0011953/2021	STATE OF ODISHA PRASANTA KUMAR JAGDEV VS	BISWAJIT NAYAK VS	// BALUGAON P.S. /156 /2021 ()
415	ABLAPL/0011954/2021	STATE OF ODISHA PUPU @ SAKTI RANJAN RAYAGURU VS	PARTHA SARATHI DAS VS	// KHURDA P.S. /356 /2021 ()
416	ABLAPL/0011955/2021	STATE OF ODISHA SADASHIBA PRATIHARI VS	ASHOK KUMAR MOHAPATRA VS	// BASELI SAHI PS /137 /2021 ()
417	ABLAPL/0011956/2021	STATE OF ODISHA JAGABANDHU DAS VS	PRAVASH CH JENA VS	// RAIBANIA /61 /2021 ()
418	ABLAPL/0011957/2021	STATE OF ODISHA PURNA CHANDRA DAS VS	CHEERA RANJAN SATAPATHY VS	// BADACHANA /326 /2021 ()
419	WPC(OA)/0000543/2016	STATE OF ORISSA PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	LALTENDU SAMAL VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WPC(OAC)/0000105/1999	DEBABRATA MOHAPATRA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
421	WPC(OAC)/0000117/1999	EDIT LUNA PANDA VS STATE OF ODISHA	SAKTIDHAR DAS VS	// 0 //
422	WPC(OAC)/0000118/1999	BANAMBAR DAS VS STATE OF ODISHA	S.D DAS VS	// 0 //
423	WPC(OAC)/0000152/1999	JAGABANDHU NAIK VS STATE OF ODISHA	M.JAIN VS	// 0 //
424	WPC(OAC)/0000153/1999	BASISTH PRADHAN VS STATE OF ODISHA	M.JAIN VS	// 0 //
425	WPC(OAC)/0000154/1999	RAMAKANTA BISHI VS STATE OF ODISHA	M.JAIN VS	// 0 //
426	WPC(OAC)/0000156/1999	SURYA NARAYAN BISOYI VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
427	WPC(OAC)/0000158/1999	SUBASH CHANDRA BHOI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
428	WPC(OAC)/0000159/1999	SUDARSAN MOHAPATRA VS STATE OF ODISHA	D.N.PATTANAYAK VS	// 0 //
429	WPC(OAC)/0000160/1999	JAGANNATH PRASAD RAUL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
430	WPC(OAC)/0000165/1999	INDRA CHHATRIA VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO VS	// 0 //
431	WPC(OAC)/0000167/1999	K.RAMANA MURTY	ASHOK KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0000169/1999	PRAMOD KUMAR ADHIKARI	BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0000170/1999	BALAKRISHNA DEHURY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OAC)/0000171/1999	BIJAY KUMAR SAHI	BRAJABANDHU BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0000173/1999	SUKANTA KUMAR PANDA	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OAC)/0000179/1999	UDHAB KUMAR SETHY	M/S K. LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OAC)/0000326/1999	KHIROD KAR	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0000328/1999	RADHAKANTA SABAT	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WPC(OAC)/0000330/1999	PREMCHANDA BAGH	M/S BIBHUDATTA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAC)/0000331/1999	TARINI CHARAN TRIPATHY	M/S HAREKRUSHNA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAC)/0000345/1999	KRUSHNA CHANDRA MOHANTY	M/S D.R. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0000351/1999	GOURA CHARAN SARANGI	M/S HIMASHU SEKHAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
443	WPC(OAC)/0000354/1999	KHELA BHASKEY	M/S ASIM AMITABH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
444	WPC(OAC)/0000359/1999	KHELA BHASKEY	M/S ASIM AMITABH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
445	WPC(OAC)/0000371/1999	SASIKANTA PANDA	M/S ASIM AMITABH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
446	WPC(OAC)/0000379/1999	SACHINDRA KHUNTIA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
447	WPC(OAC)/0000383/1999	CHANDRA SEKHAR JENA	M/S SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
448	WPC(OAC)/0000384/1999	NIRANJAN PRADHAN	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
449	WPC(OAC)/0000396/1999	KRUSHNA NAIK	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WPC(OAC)/0000397/1999	PRAFULLA KUMAR MISHRA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
451	WPC(OAC)/0000398/1999	BHIMASENA MISHRA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
452	WPC(OAC)/0000399/1999	RAMA BALLAVA PRADHAN	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
453	WPC(OAC)/0000401/1999	MOCHIA BEHERA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WPC(OAC)/0000403/1999	BHUPATI KUMAR PRADHAN VS STATE OF ODISHA	M/S AMIYA KUMAR MOHANTY VS	// 0 //
455	WPC(OAC)/0000405/1999	MANORANAJAN TRIPATHY VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
456	WPC(OAC)/0000407/1999	MANINDRANATH SARANGI VS STATE OF ODISHA	M/S DHARANIDHAR NAYAK VS	// 0 //
457	WPC(OAC)/0000411/1999	ARJUNA KUMAR DASH VS STATE OF ODISHA	M/S SANJIB MOHANTY VS	// 0 //
458	WPC(OAC)/0000412/1999	KALPATRU TIRTHABASI PARIDA VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
459	WPC(OAC)/0000415/1999	RANJIT KUMAR MOHAPATRA VS STATE OF ODISHA	M/S TRILOCHAN BARIK VS	// 0 //
460	WPC(OAC)/0000418/1999	PURNA CH. MOHANTY VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
461	WPC(OAC)/0000421/1999	SANTOSH KUMAR DASH VS STATE OF ODISHA	M/S SATYANARAYAN MOHAPATRA VS	// 0 //
462	WPC(OAC)/0000426/1999	CHITTARANJAN KAR VS STATE OF ODISHA	M/S. DEBENDRA KUMAR SAHOO VS	// 0 //
463	WPC(OAC)/0000427/1999	TAPAN KUMAR DAS VS STATE OF ODISHA	M/S. ASWINI KUMAR MISHRA VS	// 0 //
464	WPC(OAC)/0000430/1999	DAMBARUDHAR SAHU VS STATE OF ODISHA	M/S. PRAFULLA KU. MOHAPATRA VS	// 0 //
465	WPC(OAC)/0000431/1999	BHUPENDRA KUMAR JAIN	M/S. D.P.DHAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0000437/1999	SURESH CHANDRA CHAKRABORTY	M/S. AMIYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0000441/1999	DIBAKAR SAHOO	M/S. BHIMASEN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0000451/1999	SATYABHAMA GHADEI	M/S. SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0000763/1999	KAMADEV BESHRA	M/S DR. DINABANDHU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0000765/1999	SAILENDRA PRASAD SWAIN	M/S. ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0000771/1999	BAIDYANATH MISHRA	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0000786/1999	RABINARAYAN SETHI	M/S B.S RTIPATHY (1)	//
		VS	VS	0
		STATE OF ORISSA		//
473	WPC(OAC)/0000787/1999	KALPANA MISHRA	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
474	WPC(OAC)/0000788/1999	BASANT KUMAR LENKA	M/S B.K NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
475	WPC(OAC)/0000789/1999	SABIRTI KUMARI DASH	M/S GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
476	WPC(OAC)/0000790/1999	SMT. ABANTI PARIDA	M/S GOPAL KRUSHNA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OAC)/0000792/1999	STATE OF ODISHA SURENDRA BHOI VS	M/S P.C ROUT VS	// // 0
478	WPC(OAC)/0000796/1999	STATE OF ORISSA KANHURAM KISKU VS	M/S SANJIT MOHANTY VS	// // 0
479	WPC(OAC)/0000800/1999	STATE OF ODISHA DIPTI RANJAN SAHU VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // 0
480	WPC(OAC)/0000807/1999	STATE OF ODISHA SULOCHANA SABAT @ SABATARI VS	M/S MIRA GHOSE VS	// // 0
481	WPC(OAC)/0000815/1999	STATE OF ORISSA DIGAMBAR PATRA VS	M/S SHASHI BHUSAN JENA VS	// // 0
482	WPC(OAC)/0000823/1999	STATE OF ORISSA. SITAYA PADHAN VS	M/S BANSHIDHAR SATAPATHY VS	// // 0
483	WPC(OAC)/0000827/1999	STATE OF ORISSA SRI SAROJ KUMAR PANDA VS	M/S SRINIVAS MISHRA 1 VS	// // 0
484	WPC(OAC)/0001280/1999	STATE OF ODISHA LAMBODAR RATH VS	SURENDRA KUMAR PATRI VS	// // 0
485	WPC(OAC)/0001517/1999	STATE OF ODISHA PANDAB CHARAN BEHERA VS	GOPAL KRUSHNA MOHANTY VS	// // 0
486	WPC(OAC)/0001519/1999	STATE OF ODISHA A. LEELA KUMARI VS	ASHOK KUMAR MOHAPATRA VS	// // 0
487	WPC(OAC)/0001522/1999	STATE OF ODISHA SUBHANETRI DAS VS STATE OF ODISHA	NIRMAL RANJAN ROURTRAY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPC(OAC)/0001528/1999	AMRUTA PRASADA OJHA VS STATE OF ODISHA	SUBASH CHANDRA MANSINGH VS	// 0 //
489	WPC(OAC)/0001530/1999	KUMARI TULASI KHAMANIA VS STATE OF ODISHA	P.C. MISHRA VS	// 0 //
490	WPC(OAC)/0001531/1999	BIBHUTI BHUSAN PADHY VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
491	WPC(OAC)/0001536/1999	RAJ KISHORE DASH VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
492	WPC(OAC)/0001794/1999	BANAMALI PATTNAIK VS STATE OF ODISHA	M/S GOURI SANKAR PANI VS	// 0 //
493	WPC(OAC)/0001884/1999	DEVENDRANATH MOHANTY VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
494	WPC(OAC)/0001890/1999	DAITARI KHILLAR VS STATE OF ODISHA	M/S SANJIB MOHANTY VS	// 0 //
495	WPC(OAC)/0001905/1999	NARAYAN TARAI VS STATE OF ODISHA	M/S BIJAY KUMAR ROUT VS	// 0 //
496	WPC(OAC)/0001912/1999	ANANDA CHANDRA DAS VS STATE OF ODISHA	M/S SUKANTA KUMAR NAYAK 2 VS	// 0 //
497	WPC(OAC)/0001917/1999	MAHESWAR PARIDA VS STATE OF ODISHA	M/S A.S NAIDU VS	// 0 //
498	WPC(OAC)/0001918/1999	SANJEET KUMAR MOHAPATRA VS STATE OF ODISHA	M/S A.S NAIDU VS	// 0 //
499	WPC(OAC)/0001919/1999	SRINIBAS DAS	M/S BIBHUDHENDRA DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0001920/1999	MAHENDRANATH PATNAIK	M/S MAHESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0001923/1999	MEGHNATH CHANDRAKAR	M/S DINABANDHU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0001926/1999	MALAYA KUMAR MALLICK	M/S SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0001933/1999	MAHESWAR PADHI	M/S BANSIDHAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0001938/1999	SHASHANKA BHUSAN MAHAPATRA	M/S B.S TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0001939/1999	BIJAYA KUMAR MOHANTY	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0001941/1999	KRUSHNA CHANDRA SETHI	M/S SACHIDANANDA SAHOO	//
		VS	VS	0
		DIRECTOR,ELEMENTARY EDUCATION,ORISSA		//
507	WPC(OAC)/0001943/1999	SARASIBALA JENA	M/S ANUP KUMAR BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0001946/1999	KHETRABASI PANDA	M/S DHULIRAM PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0001948/1999	BASANTA KUMAR PANIGRAHI	M/S BRAJA MOHAN SARANGI	//
		VS	VS	0
		D.G AND I.G OF POLICE		//
510	WPC(OAC)/0001952/1999	BHARAT CHANDRA PRADHAN	M/S MANOJ MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WPC(OAC)/0001953/1999	STATE OF ODISHA BIRENDRA KUMAR JIT VS	M/S DHULIRAM PATTNAYAK VS	// // 0
512	WPC(OAC)/0001955/1999	STATE OF ODISHA AMBIKA PRASAD PANDA VS	M/S DHULIRAM PATTNAYAK VS	// // 0
513	WPC(OAC)/0001956/1999	STATE OF ODISHA KHULANA KUMARI BARIK VS	M/S S.N SHARMA VS	// // 0
514	WPC(OAC)/0001966/1999	STATE OF ODISHA CHAITANYALAL MISHRA VS	M/S AJIT HOTA VS	// // 0
515	WPC(OAC)/0001971/1999	STATE OF ODISHA DIPAK RANJAN KHILLAR VS	M/S L.PRADHAN VS	// // 0
516	WPC(OAC)/0002132/1999	STATE OF ODISHA NIRAKAR BAL VS	M/S RAMANATH ACHARYA VS	// // 0
517	WPC(OAC)/0002162/1999	STATE OF ODISHA SANJUKTA DEI VS	DEBI PRASAD DHAL VS	// // 0
518	WPC(OAC)/0002163/1999	STATE OF ODISHA ABHIMANYU SAHOO VS	SHARAT KUMAR DAS VS	// // 0
519	WPC(OAC)/0002164/1999	STATE OF ODISHA LADU SAHOO VS	SHARAT KUMAR DAS VS	// // 0
520	WPC(OAC)/0002406/1998	STATE OF ODISHA BABITA RAY VS	M.R. MOHANTY VS	// // 0
521	WPC(OAC)/0002562/1998	STATE OF ODISHA JAYARAM MISHRA VS STATE OF ODISHA	M/S SOMADARSAN MOHANTY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(OAC)/0002611/1998	BASANTA KUMAR MALLICK VS STATE OF ODISHA	M/S BUDHADEV ROUTRAY VS	// 0 //
523	WPC(OAC)/0002642/1998	RABINDRANATH DAS VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
524	WPC(OAC)/0002644/1998	CHANDRA SEKHAR PANDA VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
525	WPC(OAC)/0002730/1999	SILLA TAKRI VS STATE OF ODISHA	M/S SHARAT KUMAR DAS VS	// 0 //
526	WPC(OAC)/0002731/1999	BHAGIRATHI MAHARANA VS STATE OF ODISHA	M/S SHARAT KUMAR DAS VS	// 0 //
527	WPC(OAC)/0002788/1999	PUSPANJALI MEHER VS STATE OF ODISHA	M/S SUBASH CHANDRA PANI VS	// 0 //
528	WPC(OAC)/0002789/1999	TIKESWAR BARIHA VS STATE OF ODISHA	M/S SUBASH CHANDRA PANI VS	// 0 //
529	WPC(OAC)/0002790/1999	BANCHHANIDHI SADMADIA VS STATE OF ODISHA	M/S SUBASH CHANDRA PANI VS	// 0 //
530	WPC(OAC)/0002791/1999	KANTI SUNA VS STATE OF ODISHA	M/S SUBASH CHANDRA PANI VS	// 0 //
531	WPC(OAC)/0002799/1999	DR. PRAVAS CHANDRA SUBUDHI VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// 0 //
532	WPC(OAC)/0002804/1999	GAYATRI SETHI VS STATE OF ODISHA	M/S DIPTI KANTA TRIPATHY VS	// 0 //
533	WPC(OAC)/0002809/1999	BHAGYABATI PANDA	M/S LAXMAN PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0002817/1999	SUBRATA RAY	M/S NAGEN KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0002837/1999	ASHOK KUMAR SATAPATHY	M/S KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0002839/1999	LAXMIDHAR BHOL	M/S SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0002842/1999	SACHIDANANDA SUBUDHI	M/S SUBASH CHANDRA PUSPALAK	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0002844/1999	MANORANJAN MAHAKUD	M/S M. SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0002845/1999	SAUDAMINI DAS	M/S C.R. MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0002857/1999	S. MOHAN RAO	M/S P. PRIYAMBADA	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0002969/1999	JAYANARAYAN BABOO	M/S AJIT HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0002971/1999	TAPASWINI BUDEK	M/S PRAFULLA KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0002975/1999	JYOSTNA MAYEE TRIPATHY	M/S AJIT HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0002978/1999	SUDHANSU SEKHAR MUND	M/S PRAMATH PATNAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	WPC(OAC)/0002985/1999	STATE OF ODISHA BASANTI DEI VS	M/S MANOJ MISHRA VS	// // 0
546	WPC(OAC)/0002989/1999	STATE OF ODISHA BANAMALI DAS VS	M/S SASHI BHUSAN JENA VS	// // 0
547	WPC(OAC)/0002990/1999	STATE OF ODISHA BISWAJIT MOHAPTRA VS	M/S RAMAKANTA NAYAK VS	// // 0
548	WPC(OAC)/0002992/1999	STATE OF ODISHA DILLIP KUMAR PANDA VS	M/S SISIR KUMAR PUROHIT VS	// // 0
549	WPC(OAC)/0003008/1999	STATE OF ODISHA RAMA CHANDRA BRAHMA VS	M/S DAMODAR MISHRA VS	// // 0
550	WPC(OAC)/0003019/2017	STATE OF ODISHA SUCHISMITA JOSHI VS	ANIL KUMAR BEHERA VS	// // 0
551	WPC(OAC)/0003020/2017	STATE OF ODISHA HEMALATA DAS VS	ANIL KUMAR BEHERA VS	// // 0
552	WPC(OAC)/0003021/2017	STATE OF ODISHA GEETANJALI ROURAY VS	ANIL KUMAR BEHERA VS	// // 0
553	WPC(OAC)/0003022/2017	STATE OF ODISHA BALLAVI BEHERA VS	ANIL KUMAR BEHERA VS	// // 0
554	WPC(OAC)/0003023/2017	STATE OF ODISHA NILIMA PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
555	WPC(OAC)/0003025/2017	STATE OF ODISHA PADMALAYA PUJARI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WPC(OAC)/0003026/2017	SARASWATI HOTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
557	WPC(OAC)/0003099/2017	BAJAYANTI PANDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
558	WPC(OAC)/0003100/2017	BANDITA BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
559	WPC(OAC)/0003101/2017	SABITRI SEN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
560	WPC(OAC)/0003128/2018	RAJKISHORE BEHERA VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
561	WPC(OAC)/0003134/1999	SHAIKH IQBAL HOSAIN VS STATE OF ODISHA	M/S D.K MOHAPATRA VS	// 0 //
562	WPC(OAC)/0003136/2018	CHITARANJAN SRICHANDAN VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
563	WPC(OAC)/0003140/1999	GOPINATH PRASAD PRADHAN VS STATE OF ODISHA	M/S M.R MOHANTY VS	// 0 //
564	WPC(OAC)/0003143/1999	BIBEKANANDA MISRA VS STATE OF ODISHA	M/S SISHIR SUNDAR MOHANTY VS	// 0 //
565	WPC(OAC)/0003144/1999	SANTA GIRI VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
566	WPC(OAC)/0003147/1999	RAMAKANTA JENA VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
567	WPC(OAC)/0003169/1999	DR. GOURI SANKAR RAY	M/S SASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0003171/1999	KISHORE CHANDRA DASH	M/S SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
569	WPC(OAC)/0003172/1999	PRADYUMNA KUMAR PATRA	M/S SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
570	WPC(OAC)/0003180/1999	JOGENDRA KUMAR DEO	M/S AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ORISSA		//
571	WPC(OAC)/0003236/1999	PYARIMOHAN DAS	M/S P.K NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0003237/1999	RAMA CHANDRA MISHRA	M/S SURESH CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0003243/1999	SHYAM SUNDAR BEHERA	M/S SATYA BADI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0003244/1999	BAISHMA PARIDA	AT/PO	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0003247/1999	SURENDRA BEHERA	M/S S.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0003250/1999	CHANDRAKANTI KUMBHAR	M/S S.K PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0003251/1999	SUSHAMA BHOI	M/S S.K PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0003262/1999	BIRANCHI NARAYN PANDA	M/S K.K SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WPC(OAC)/0003265/1999	STATE OF ODISHA SUKUMAR CHAKARVARTY VS	M/S B,B.N DWIBEDI VS	// // ()
580	WPC(OAC)/0003290/1999	STATE OF ODISHA AMIYA KUMAR MATI VS	UMESH CHANDRA MOHANTY VS	// // ()
581	WPC(OAC)/0003296/1999	STATE OF ODISHA RANJAN KUNMAR DEHURY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
582	WPC(OAC)/0003309/1999	STATE OF ODISHA KARUNAKAR SAHOO VS	H.N.MOHAPTRA VS	// // ()
583	WPC(OAC)/0003313/1999	STATE OF ODISHA PRAFULLA KUMAR PATI VS	SISIR SUNDAR MOHANTY VS	// // ()
584	WPC(OAC)/0003316/1999	STATE OF ODISHA BIJAYA CH. NAYAK VS	AGASTI KANUNGO VS	// // ()
585	WPC(OAC)/0003319/1999	STATE OF ODISHA DR.RAMAKRUSHNA PATI VS	PRAMATH PATNAIK VS	// // ()
586	WPC(OAC)/0003333/2017	STATE OF ODISHA SUBIDHA SAHU VS	ANIL KUMAR BEHERA VS	// // ()
587	WPC(OAC)/0003336/1999	STATE OF ODISHA BALARAM PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
588	WPC(OAC)/0003341/2017	STATE OF ODISHA HARABATI SAHU VS	ANIL KUMAR BEHERA VS	// // ()
589	WPC(OAC)/0003344/1999	STATE OF ODISHA BRAJAKISHORE DHAL VS STATE OF ODISHA	M/S SRINIVAS MISHRA 1 VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WPC(OAC)/0003365/1999	KHIRESWAR MEHER VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
591	WPC(OAC)/0003366/1999	LAXMAN MEHER VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
592	WPC(OAC)/0003449/1999	GIRIGOBARDHAN PANIGRAHI VS STATE OF ODISHA	M/S ASWINI KUMAR MISHAR VS	// 0 //
593	WPC(OAC)/0003461/1999	SISIR KUMAR PATTANAİK VS STATE OF ODISHA	M/S B.S MISHRA 2 VS	// 0 //
594	WPC(OAC)/0003463/1999	BARENDRANATH GIRI VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
595	WPC(OAC)/0003470/1999	JAGNASENI DHARUA VS STATE OF ODISHA	M/S DIPTIKANTA TRIPATHY VS	// 0 //
596	WPC(OAC)/0003471/1999	LABANGALATA NAG VS STATE OF ODISHA	M/S DIPTIKANTA TRIPATHY VS	// 0 //
597	WPC(OAC)/0003472/1999	PUSPANJALI KUMBHAR VS STATE OF ODISHA	M/S DIPTIKANTA TRIPATHY VS	// 0 //
598	WPC(OAC)/0003485/2016	MINARVA SAHOO VS STATE OF ODISHA	S.DAS VS	// 0 //
599	WPC(OAC)/0003507/1999	KAIBALYA MAHANTA VS STATE OF ODISHA	DHULIRAM PATTNAYAK VS	// 0 //
600	WPC(OAC)/0003509/1999	SANTOSINI RATH VS STATE OF ODISHA	MANOJ MISHRA VS	// 0 //
601	WPC(OAC)/0003511/1999	RABINDRANATH SWAIN	MANOJ KUMAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0003541/1999	A.LEELA KUMARI	M/S ASHOK KUMAR MOHAPTRA	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0003543/1999	AKSHYA CHANDRA RAY	M/S SARAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0003549/1999	SHYAMASUNDAR DAS	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0003568/1999	KANTIMALA SAHU	M/S LALATENDU SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0003573/1999	SANDEEP KUMAR ACHARAYA	M/S C.R.MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0003595/1999	TILOTTAMA MISHRA	M/S SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0003628/2017	PRABHAT KUMAR PATRO	GAUTAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0003828/2017	KHAME HANS	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAPC)/0000476/1999	FAGU LENKA	M/S SURESH CH MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
611	CONTC(CPC)/0000048/2000	SUPRAVANALINI ROUT	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		JAYANTA KUMAR DEB,I.A.S, HEALTH AND FAMILY WELFARE DEPTT		//
612	CONTC(CPC)/0000057/1999	SUSANTA KUMAR MUDULI	BIJAYA KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	CONTC(CPC)/0000058/2000	PARTHA SARATHI GUHA,DIR.SEC. EDUCA.,ORISSA HEADS OF DEPT. PARESHNATH PANDA VS	BHASKAR SAMANTARAY VS	// // 0
614	CONTC(CPC)/0000064/2000	JANAK DIGAL, SECRETARY, BOARD OF REVENUE BIJAYARANI CHATTERGEE VS	M/S H.M DHAL VS	// // 0
615	CONTC(CPC)/0000105/2000	KULAMANI NATHSHARMA, DIST. INSPECTOR OF SCHOOLS RABINDRANATH SWAIN VS	MANOJ KUMAR MOHANTY VS	// // 0
616	CONTC(CPC)/0000110/2001	ASHOK KUMAR TRIPATHY,COMM.-CUM-SECY, S AND M.E. DEPT. SRI CHINTAMANI SAHU VS	M/S Y.S.R MURTI VS	// // 0
617	CONTC(CPC)/0000112/2001	SRI DASARATHI NANDA , CHIEF ENGINEER , WATER RESOURCES DEPT. BIRANCHI NARYAN PANDA VS	M/S K.K SWAIN VS	// // 0
618	CONTC(CPC)/0000131/2000	ASHOK KUMAR TRIPATHY, S AND M.E DEPT. S.K. AZIZ VS	M/S H. KANUNGO VS	// // 0
619	CONTC(CPC)/0000140/2000	MADHURI SARANGI,SECRETARY HEALTH AND FAMILY WELFARE DEPT. GAUTAM KUMAR PANDA VS	M/S B.K. MOHANTY VS	// // 0
620	CONTC(CPC)/0000153/2000	CHINMAYA BASU, I.A.S. SECY C.D AND P.R. DEPTT. ORISSA DURGA CHARAN DAS VS	M/S SASHI BHUSAN JENA VS	// // 0
621	CONTC(CPC)/0000165/2001	N.C VASUDEVAN , COMMISSIONER OF TRANSPORT PRAFULLA CHANDRA SUBUDHI VS	B.K NAYAK VS	// // 0
622	CONTC(CPC)/0000175/2002	SOURILAL CHAUIA, D.I OF SCHOOLS ABHIRAM PARIDA VS	SHYAMANANDA MOHAPATRA VS	// // 0
623	CONTC(CPC)/0000185/2000	MEENA GUPTA, SECRETARY H AND FW DEPTT PARIKSHITA SATPATHY VS	SHASHI BHUSAN JENA VS	// // 0
		MADHAB CHANDRA MAHANANDA, D.I OF SCHOOLS		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	CONTC(CPC)/0000202/2000	NABIN KUMAR PRADHAN VS RABINARAYAN PANI, DIRECTOR OF ELEMENTARY EDUCATION	M/S B.B MOHANTY VS	// 0 //
625	CONTC(CPC)/0000234/2000	ARUNDHATI MALL VS SMT. N. MOHANTY , O.E.S , INSPECTOR OF SCHOOL	M/S PURNA KUMAR PADHI VS	// 0 //
626	CONTC(CPC)/0000246/2002	MANAS RANJAN MEHER VS BANCHHANIDHI BEHERA, INSPECTOR OF SCHOOLS, KALAHANDI CIRCLE	PRAFULLA KU MOHAPATRA VS	// 0 //
627	CONTC(CPC)/0000249/1999	ASHAMANI DEVI VS ANUSAYA DAS, CHIEF DIST. MEDICAL OFFICER	M/S B. MOHANTY VS	// 0 //
628	CONTC(CPC)/0000259/2000	PANDAB CHARAN SAHU VS RABI NARAYAN PANI, DIRECTOR ELEMENTARY EDUCATION	SISIR KUMAR PUROHIT VS	// 0 //
629	CONTC(CPC)/0000263/2000	THAKUR PRADHAN VS RABI NARAYAN PANI, DIRECTOR ELEMENTARY EDUCATION	SISIR KUMAR PUROHIT VS	// 0 //
630	CONTC(CPC)/0000270/1999	ASIT KUMAR PARIDA VS M.RAJAMANI, I.A.S, COMMISSIONER-CUM-,SECRETARY.DEPT OF AGRICULTURE,	M/S SHASHI BHUSAN JENA VS	// 0 //
631	CONTC(CPC)/0000289/2000	KABI CHANDRA BHOI, VS B.K PATTNAIK, PRINCIPAL SECRETARY TO GOVT, WATER RESOURCES DEPTT	B.MOHANTY, VS	// 0 //
632	CONTC(CPC)/0000292/2000	GOUTAM PRADHAN VS B.K PATTNAIK, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT	B.MOHANTY VS	// 0 //
633	CONTC(CPC)/0000299/2000	MADAN MOHAN PRADHAN VS B.K PATTNAIK, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT	B. MOHANTY VS	// 0 //
634	CONTC(CPC)/0000311/2000	PUSPALATA DEI VS RABI NARAYAN PANI, I.A.S, DIRECTOR OF ELEMENTARY EDUCATION	RAMAKANTA SAHOO VS	// 0 //
635	CONTC(CPC)/0000328/2012	GANDHARB BEHERA	BIBHUTI BHUSAN PATTANAIAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UPENDRANATH BEHERA,SECY. TO HOME DEPT.		//
636	CONTC(CPC)/0000341/2004	JAYAKRISHNA PANDA	M/S SAILESH NARAYAN BISWAL	//
		VS	VS	0
		GAGAN KUMAR DHAL,SCHOOL AND MASS EDUCATION DEPARTMENT		//
637	CONTC(CPC)/0000343/2007	BIDYULATA NAYAK	M/S K. LENKA	//
		VS	VS	0
		GAGAN CH. NAYAK, D.I. OF SCHOOLS		//
638	CONTC(CPC)/0000352/2000	SRI SADHU CHARAN DEHURY	M/S LAXMAN PRADHAN	//
		VS	VS	0
		SRI HRUSHIKESH TANDI , DISTRICT INSPECTOR OF SCHOOL		//
639	CONTC(CPC)/0000375/2000	PRAFULLA CHANDRA SUBUDHI	B.K NAYAK	//
		VS	VS	0
		SOURILAL CHARIA , D.I OF SCHOOLS		//
640	CONTC(CPC)/0000408/2001	SURESH CHANDRA BAGH	M/S MANOJ MISHRA	//
		VS	VS	0
		T.H.S BONNEY , DIVISIONAL FOREST OFFICER		//
641	CONTC(CPC)/0000481/2000	ARUN KUMAR NAYAK	SISIR KUMAR PUROHIT	//
		VS	VS	0
		ALECH CH SAHOO, DIRECTOR, ELEMENTARY EDUCATION		//
642	RVWPET(RPC)/0000032/1999	PRAMOD KUMAR ADHIKARI	BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
643	RVWPET(RPC)/0000057/1999	HRUDANANDA SAHU	M/S HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :14/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	22/2021 OJC/8457/1997	S.M.D.M.G.,JORANDA-MP	AJIT KUMAR TRIPATHY
2	33/2021 CRLMA/127/2021	KAMALAKANTA NAYAK-MP	BHABANI SHANKAR DASPARIDA
3	34/2021 AHO/79/2001	MUNDA GUDIA TULA-MP	M/S. S.K.DASH
4	58/2021 CONTC(CPC)/33/2009	JAGAMOHAN MOHAPATRA-MP	BIBHUTI BHUSAN DASH
5	59/2021 CONTC(CPC)/33/2009	JAGAMOHAN MOHAPATRA-MP	BIBHUTI BHUSAN DASH
6	60/2021 TRPCRL/62/2021	RAJENDRANATH LENKA-MP	PRAMOD KUMAR MISHRA
7	61/2021 TRPCRL/63/2021	LALITA SAHU-MP	BINI MISHRA
8	94/2021 CMAPL/862/2019	RUDRA PRATAP BUDEK-MP	KALI PRASANNA MISHRA
9	137/2021 RPFAM/50/2020	JAGANNATH PARIDA-MP	ARIJEET MISHRA
10	199/2021 CRLMP/1592/2021	MANO RANJITA BEHERA-MP	
11	200/2021 CRLMP/1617/2021	JAGANNATH SAHU-MP	LAMBODOR ACHARI
12	201/2021 CRLMP/1622/2021	ANIL KUMAR PAIKRAY-MP	SURYAKANTA DWIBEDI
13	321/2021 TRP(C)/284/2021	GAYATRI MISHRA @ MOHAPATRA-MP	SANJIT MISHRA
14	365/2021 CONTC/2102/2021	ROURKELA SHRMIK SANGH-MP	KANANBALA ROY CHOUDHURY
15	464/2021 RSA/197/2017	GANDHARB KUMAR PATRA-MP	M/S.BRAHMA NANDA TRIPATHY
16	465/2021 CMP/1427/2018	BIKRAM NAYAK@BIKRAM KU.NAYAK-MP	M/S.AJODHYA RANJAN DASH
17	466/2021 CMP/445/2021	MALAYA KUMAR DAS-MP	PRAFULLA KUMAR LENKA
18	467/2021 CMP/481/2021	SURESH KUMAR SAHOO-MP	ADITYA KUMAR MOHAPATRA
19	468/2021 CMP/472/2021	ABINASH DASH-MP	ABHIJIT DAS
20	492/2021 CRLREV/357/2017	AMULYA KU.SAMAL-MP	MR.BRAMHANANDA TRIPATHY
21	493/2021 CRLREV/303/2020	ANAND KUMAR JAIN-MP	ARUN KUMAR BUDHIA
22	494/2021 CRLREV/340/2021	SUNIA SABAR-MP	ALOK KUMAR PANDA
23	495/2021 CRLREV/340/2021	SUNIA SABAR-MP	ALOK KUMAR PANDA
24	496/2021 CRLREV/341/2021	ABDUL AJAHAR @ ASGAR KHAN-MP	MANAS CHAND
25	497/2021 CRLREV/341/2021	ABDUL AJAHAR @ ASGAR KHAN-MP	MANAS CHAND
26	498/2021	BIJAYA KUMAR PARIDA-MP	ASIT KUMAR JENA

27	CRLREV/342/2021 621/2021 WPC(OAC)/3227/1997	GOKULANANDA PARIDA-MP	BIJAYA KUMAR PATTANAIAK
28	622/2021 WPC(OAC)/3226/1997	GURUDATTA PATTANAIAK-MP	BIJAYA KUMAR PATTANAIAK
29	624/2021 WPC(OAC)/22/1999	DR.GANESWAR BEHERA-MP	ASWINI KUMAR MISHRA
30	625/2021 WPC(OAC)/1556/1999	SWETABASANT MISHRA-MP	N.K.ACHARYA
31	626/2021 WPC(OAC)/763/1999	KAMADEV BESHRA-MP	M/S DR. DINABANDHU MISHRA
32	627/2021 WPC(OAC)/1933/1999	MAHESWAR PADHI-MP	M/S BANSIDHAR SATPATHY
33	628/2021 WPC(OAC)/3543/1999	AKSHYA CHANDRA RAY-MP	M/S SARAT KUMAR DAS
34	629/2021 WPC(OAC)/1519/1999	A. LEELA KUMARI-MP	ASHOK KUMAR MOHAPATRA
35	631/2021 WPC(OAC)/412/1999	KALPATRU TIRTHABASI PARIDA-MP	M/S MANOJ MISHRA
36	632/2021 WPC(OAC)/415/1999	RANJIT KUMAR MOHAPATRA-MP	M/S TRILOCHAN BARIK
37	633/2021 WPC(OAC)/2611/1998	BASANTA KUMAR MALLICK-MP	M/S BUDHADEV ROUTRAY
38	634/2021 WPC(OAC)/2611/1998	BASANTA KUMAR MALLICK-MP	M/S BUDHADEV ROUTRAY
39	635/2021 WPC(OAC)/3461/1999	SISIR KUMAR PATTANAIAK-MP	M/S B.S MISHRA 2
40	636/2021 WPC(OAC)/1530/1999	KUMARI TULASI KHAMANIA-MP	P.C. MISHRA
41	637/2021 WPC(OAC)/2990/1999	BISWAJIT MOHAPTRA-MP	M/S RAMAKANTA NAYAK
42	639/2021 WPC(OAC)/3262/1999	BIRANCHI NARAYN PANDA-MP	M/S K.K SWAIN
43	642/2021 WPC(OAC)/788/1999	BASANT KUMAR LENKA-MP	M/S B.K NAYAK
44	643/2021 WPC(OAC)/2844/1999	MANORANJAN MAHAKUD-MP	M/S M. SINHA
45	649/2021 WPC(OAC)/2174/2000	BRUNDABAN GOUDA-MP	M/SBAIBASWATA PANIGRAHI
46	749/2021 MACA/324/2021	ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
47	750/2021 MACA/979/2019	D.M.NATIONAL INSURANCE CO.LTD-MP	
48	751/2021 MACA/552/2019	KSHYANA PRAVA MOHANTY-MP	M/S.RAGHUNATH BISWAL
49	861/2021 CRLA/67/2011	CHAGALA@AKSHYA KUMAR-MP	M/S.GOPAL KRUSHNA MOHANTY
50	862/2021 CRLA/473/2021	BHALMOJI PURUSOTTAM-MP	SUSANTA KUMAR DASH
51	863/2021 CRLA/473/2021	BHALMOJI PURUSOTTAM-MP	SUSANTA KUMAR DASH
52	864/2021 CRLA/474/2021	PRAFULLA KUMAR SATPATHY-MP	SMRUTI RANJAN MOHAPATRA
53	865/2021 CRLA/474/2021	PRAFULLA KUMAR SATPATHY-MP	SMRUTI RANJAN MOHAPATRA
54	866/2021 CRLA/475/2021	MANAS RANJAN TRIPATHY-MP	HIMANSHU SEKHAR MISHRA
55	867/2021 CRLA/475/2021	MANAS RANJAN TRIPATHY-MP	HIMANSHU SEKHAR MISHRA
56	868/2021 CRLA/103/2016	ROCKY@DILLIP SWAIN-MP	M/S.PULAKESH MOHANTY
57	869/2021 CRLA/361/2021	DHADU@RAMA CHANDRA MOHAPATRA-MP	SANJIT MISHRA

58	870/2021 CRLA/32/2021	MUNA @ ARJUN KAR-MP	DHARANIDHAR NAYAK,A.PATTANAIAK, J. BEHERA
59	871/2021 CRLA/300/2015	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
60	872/2021 CRLA/301/2015	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
61	873/2021 CRLA/302/2015	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
62	874/2021 CRLA/620/2016	NILU KUMAR RAITA-MP	M/S.JYOTIRMAYA SAHOO
63	875/2021 CRLA/620/2016	NILU KUMAR RAITA-MP	M/S.JYOTIRMAYA SAHOO
64	876/2021 CRLA/477/2021	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
65	877/2021 CRLA/477/2021	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
66	878/2021 CRLA/478/2021	BIJAY ROUT @ BIJAY KUMAR ROUT-MP	SURYAKANTA DASH
67	879/2021 CRLA/478/2021	BIJAY ROUT @ BIJAY KUMAR ROUT-MP	SURYAKANTA DASH
68	880/2021 CRLA/479/2021	BIRANJAN SAHOO @ BIRA-MP	RAJJEET ROY
69	977/2021 BLAPL/5089/2021	AKSHAY OJHA-MP	LALITENDU MISHRA
70	978/2021 BLAPL/367/2021	PRAFULLA CHANDRA MOHAPATRA-MP	M/S DEBASNAN DAS, D. BISWAL, A.R. PRATIHARI, S.F.
71	979/2021 BLAPL/4440/2020	DUSMANTA KUMAR MUDULI-MP	DEEPALI MAHAPATRA
72	980/2021 BLAPL/3374/2021	UMESH KUMAR KHILO @ LALU-MP	BIJAYA KU. RAGADA
73	1241/2021 CRLMC/1599/2021	KISHORE BEHERA @ RAJ KISHORE BEHERA-MP	SANGRAM RATH
74	1242/2021 CRLMC/454/2021	NITU GUPTA-MP	HEMANT KUMAR MUND
75	1245/2021 CRLMC/227/2016	BINEET KUMAR PATEL-MP	M/S.H.S.MISHRA
76	1246/2021 CRLMC/55/2017	LUNA@BISWARANJAN PATTANAIAK-MP	M/S.BRUNDABAN ROUT
77	1247/2021 CRLMC/1606/2021	PRAMOD KUMAR SWAIN-MP	DEBASIS DAS
78	1248/2021 CRLMC/1607/2021	RADHASHYAM NANDA-MP	PRATYUSHA NAIDU
79	1249/2021 CRLMC/1608/2021	BIJAYANANDA DASH-MP	PRABHU PRASANNA BEHERA
80	1250/2021 CRLMC/1613/2021	SAPHALYA KUMAR SAHOO-MP	BHARAT BHUSAN ROUSTRAY
81	1251/2021 CRLMC/1616/2021	SARBAJAYA PATI-MP	ASHOK KUMAR PANIGRAHI
82	1746/2021 WA/717/2021	MAHANADI COALFIELDS LTD.-MP	S.D.DAS
83	1747/2021 WA/718/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
84	1748/2021 WA/718/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
85	1749/2021 WA/718/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
86	1750/2021 WA/718/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
87	1751/2021 WA/719/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
88	1752/2021 WA/719/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
89	1753/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

90	WA/719/2021 1754/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
91	WA/719/2021 13090/2021	BINAY KUMAR NAYAK-MP	SAUBHAGYA KUMAR SAMAL
92	WP(C)/28332/2021 13091/2021	SRIKANTA PANDA-MP	S.K.SAMAL
93	WP(C)/28333/2021 13092/2021	SK. RAFIKUR RAHEMAN-MP	SUBHRANSU BHUSAN MOHANTY
94	WP(C)/28335/2021 13093/2021	SANJIB KUMAR SAHU-MP	SUSHANTA KUMAR MISHRA
95	WP(C)/28334/2021 13094/2021	JEMA MUNDA-MP	DAYANIDHI MISHRA
96	WP(C)/28341/2021 13095/2021	RAM MUNDA-MP	DAYANIDHI MISHRA
97	WP(C)/28342/2021 13096/2021	NEBUDHAR PATRA-MP	DAYANIDHI MISHRA
98	WP(C)/28343/2021 13097/2021	BHARAT CHANDRA MOHANTA-MP	DAYANIDHI MISHRA
99	WP(C)/28344/2021 13098/2021	DR. SOUMYA RANJAN NANDA-MP	RAJ KUMAR JENA
100	WP(C)/16427/2021 13099/2021	ORITECH SYSTEMS-MP	SAMIR KUMAR MISHRA
101	WP(C)/13810/2020 13100/2021	DILLIP KUMAR MISHRA-MP	MANORANJAN MISHRA
102	WP(C)/28351/2021 13101/2021	SUVRANSU MAHALI-MP	AMIT PRASAD BOSE
103	WP(C)/28354/2021 13102/2021	SUMANTA KUMAR SWAIN-MP	PRASANTA KUMAR TRIPATHY
104	WP(C)/28355/2021 13103/2021	BICHITRA KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
105	WP(C)/25324/2021 13104/2021	SURIA SAMAL-MP	BIJAYA KUMAR SAHOO
106	WP(C)/28358/2021 13107/2021	JHUNI SETHY-MP	B.K.SAHOO
107	WP(C)/28360/2021 13108/2021	PANCHU SETHY-MP	BIJAYA KUMAR SAHOO
108	WP(C)/28359/2021 13109/2021	PRADEEPTA KUMAR NATH-MP	PRAFULLA KUMAR RATH
109	WP(C)/28366/2021 13110/2021	RAMESH CHANDRA DIGAL-MP	SARAT CHANDRA DASH
110	WP(C)/28367/2021 13111/2021	DR.SAMBHU PRASAD PRADHAN-MP	SARAT CHANDRA DASH
111	WP(C)/28369/2021 13112/2021	SUKANTA KUMAR PAL-MP	PRAFULLA KUMAR RATH
112	WP(C)/28370/2021 13113/2021	SANTOSH KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
113	WP(C)/28368/2021 13114/2021	RUKMANI PANDA-MP	PRAFULLA KUMAR RATH
114	WP(C)/28372/2021 13115/2021	KISHORE KUMAR MOHAPATRA-MP	PRAFULLA KUMAR RATH
115	WP(C)/28371/2021 13116/2021	HARICHARAN PATEL-MP	SUBHADUTTA ROUSTRAY
116	WP(C)/28375/2021 13117/2021	PRAVAKARA BEHERA-MP	SUKANTA KUMAR MISHRA
117	WP(C)/28374/2021 13118/2021	HEMANTA KUMAR BEHERA-MP	S.P.NATH
118	WP(C)/28377/2021 13119/2021	RAJENDRA PATRA-MP	SUKANTA KUMAR MISHRA
119	WP(C)/28378/2021 13120/2021	SANATAN DAS-MP	SATRUGHNA DASH (A)
120	WP(C)/28379/2021 13121/2021	NARENDRA MOHANTY-MP	SUKANTA KUMAR MISHRA
	WP(C)/28380/2021		

121	13122/2021 WP(C)/24192/2013	SRI SATYA MAHIMA DHA-MP	AJIT KUMAR TRIPATHY
122	13123/2021 WP(C)/28381/2021	SUBRAT DAS-MP	SUKANTA KUMAR MISHRA
123	13124/2021 WP(C)/28382/2021	SMC, OF GOVT., PRIMARY SCHOOL, JAYAPUR-MP	J.M.PATTANAIK
124	13125/2021 WP(C)/23172/2016	SATYA MAHIMA DHARMA DHAMA PARICHALANA SAMITHI-MP	AJIT KUMAR TRIPATHY
125	13126/2021 WP(C)/28383/2021	SURENDRANATH RAUT-MP	SUKANTA KUMAR MISHRA
126	13127/2021 WP(C)/14719/2009	SADHU BRAJAMOHAN DAS-MP	AJIT KUMAR TRIPATHY
127	13128/2021 WP(C)/18304/2018	THE EXECUTIVE ENGINEER, ELECTRICAL(CESU), CITY DISTRIBUTION DIVISION-II,BADAMBADI, CUTTACK-MP	
128	13129/2021 WP(C)/28385/2021	SANJAY KUMAR SAHOO-MP	SAMEER KUMAR DAS
129	13130/2021 WP(C)/13959/2021	BAMADEV PANIGRAHI-MP	SUSANTA KUMAR DASH
130	13131/2021 WP(C)/16314/2014	BAMADEV PANIGRAHI-MP	SUSANTA KUMAR DASH
131	13133/2021 WP(C)/13730/2008	GOURAHARI ROUT-MP	M/S.KISHROE KU JENA
132	13136/2021 WP(C)/28388/2021	ASHUTOSH MOHAPATRA-MP	DAYANIDHI MOHANTY
133	13138/2021 WP(C)/28389/2021	KETAKI SAMAL-MP	DAYANIDHI MOHANTY
134	13139/2021 WP(C)/28391/2021	SRINIBASH DASH-MP	GYANARANJAN SETHI
135	13140/2021 WP(C)/28394/2021	BABITA PRADHAN-MP	BIJAYA KUMAR BEHERA
136	13141/2021 WP(C)/28415/2021	MATHURI BEHERA-MP	PRABODHA CHANDRA NAYAK
137	13142/2021 WP(C)/28419/2021	MATHURI BEHERA-MP	PRABODHA CHANDRA NAYAK
138	13143/2021 WP(C)/28423/2021	M/S.L.N.INFRASTRUCTURE AND CONSTRUCTIONS PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
139	13144/2021 WP(C)/28427/2021	M/S.BANSAL INFRAPROJECTS PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
140	13145/2021 WP(C)/28429/2021	SUSHREE MISHRA-MP	BIKASH JENA
141	13146/2021 WP(C)/7316/2014	BHAGABAN PATTI-MP	M/S.PABITRA KU.NAYAK
142	13147/2021 WP(C)/7316/2014	BHAGABAN PATTI-MP	M/S.PABITRA KU.NAYAK
143	13148/2021 WP(C)/28432/2021	NRUSINGHA CHARAN MOHANTY-MP	SATYABRATA MOHANTY
144	13149/2021 WP(C)/7316/2014	BHAGABAN PATTI-MP	PABITRA KU.NAYAK
145	13150/2021 WP(C)/8007/2021	AMIYA RANJAN BARIKI-MP	PABITRA KUMAR NAYAK
146	13151/2021 WP(C)/8007/2021	AMIYA RANJAN BARIKI-MP	PABITRA KUMAR NAYAK
147	13154/2021 WP(C)/15350/2020	TARAK NATH SUR-MP	B.N.MOHANTY
148	13155/2021 WP(C)/24517/2021	PRAFULLA KUMAR SAHU-MP	NIRANJAN BISWAL
149	13156/2021 WP(C)/22398/2019	HIRACHAND SAHOO-MP	M/S. DHULIRAM PATTANAYAK
150	13157/2021 WP(C)/22400/2019	ASUTOSH RATH-MP	M/S. DHULIRAM PATTANAYAK
151	13158/2021 WP(C)/22401/2019	ANIL KUMAR RATH-MP	M/S.DHULIRAM PATTANAYAK
152	13159/2021	SMC OF KHARIGARA PRIMARY SCHOOL-MP	SHARMISTHA SAMAL

153	WP(C)/28458/2021 13160/2021	RATIKANTA BEHERA-MP	SUBIR PALIT
154	WP(C)/28462/2021 13161/2021	NIKHILANANDA DHAL-MP	SUBIR PALIT
155	WP(C)/28464/2021 13162/2021	BALUBAZAR PUJA COMMITTEE-MP	S.K.SANGANERIA
156	WP(C)/28467/2021 13163/2021	PANKAJ KUMAR BHOI-MP	KRISHNA CHANDRA SAHU
157	WP(C)/28473/2021 13164/2021	MANAGEMENT OF ORISSA-MP	M/S.SANTOSH KU.PATTANAIAK
158	WP(C)/23593/2013 13166/2021	IPSITA SAHOO-MP	M/S.SUVASHISH PATTANAIAK
159	WP(C)/27254/2019 13167/2021	SANGHAMITRA AGRO INDUSTRY-MP	DEEPALI MAHAPATRA
160	WP(C)/28488/2021 13169/2021	P.K. ORES PVT. LTD.-MP	DEBENDRA KUMAR SAHOO 1
161	WP(C)/28498/2021 13170/2021	JAGANNATH TIRIA-MP	SILADITYA RAY
162	WP(C)/28500/2021 13171/2021	SAROJAKANTA MOHAPATRA-MP	SWAPNA KUMAR OJHA
163	WP(C)/28505/2021 13172/2021	PRASANTA KUMAR NAYAK-MP	SWAPNA KUMAR OJHA
164	WP(C)/28508/2021 13173/2021	M/S MAHALAXMI AGENCY-MP	SIDHESWAR MOHANTY
165	WP(C)/28511/2021 13174/2021	BHAKTA CHARAN DEHURY-MP	GOURI MOHAN RATH
166	WP(C)/28515/2021 13175/2021	JITENDRA KUMAR BHUYAN-MP	KISHORE KUMAR MISHRA
167	WP(C)/28516/2021 13176/2021	SAROJ RANJAN PANDA-MP	GOURI MOHAN RATH
168	WP(C)/28517/2021 13177/2021	HARIPADA NANDA-MP	UMESH CHANDRA BEHURA
169	WP(C)/28522/2021 13178/2021	ANJALI DAS-MP	M/S.PRADIPTA KUMAR MOHANTY
170	WP(C)/15784/2018 13182/2021	PURANJAN BEHERA-MP	AKSHAYA KUMAR SAHOO
171	WP(C)/28523/2021 13191/2021	SURESH CHANDA BARIK-MP	AKSHAYA KUMAR SAHOO
172	WP(C)/28528/2021 13192/2021	ST MINERALS PVT. LTD.,-MP	SUBIR PALIT
173	WP(C)/28531/2021 13193/2021	RAGHUNATH BISWAL-MP	KARUNAKAR RATH
174	WP(C)/28533/2021 13194/2021	BIJOYO KUMAR MALLICK-MP	UMESH CHANDRA MOHANTY
175	WP(C)/28532/2021 13195/2021	GOVERNING BODY OF BALASORE LAW COLLEGE-MP	GOPAL KRUSHNA NANDA
176	WP(C)/23983/2021 13196/2021	M/S SERAJUDDIN AND CO.-MP	DHANANJAYA MISHRA
177	WP(C)/19641/2021 13197/2021	NARENDRA KUMAR BEHERA-MP	BIPLAB KUMAR DASH
178	WP(C)/28539/2021 13198/2021	M/S KALINGA VIKASH-MP	SOMANATH MISHRA
179	WP(C)/28547/2021 13199/2021	JAYANTI SWAIN-MP	PRASANNA KUMAR RATH
180	WP(C)/28548/2021 13200/2021	KABI NARAYAN DAS-MP	G.C.MOHANTY
181	WP(C)/28549/2021 13201/2021	MANOJ KUMAR BEHERA-MP	ASIT KUMAR JENA
182	WP(C)/28550/2021 366/2021	MANJUBALA PANDA-MP	
183	CONTC/3545/2021 367/2021	SARAT KUMAR PARIDA-MP	
	CONTC/4450/2021		

184	368/2021 CONTC/2781/2019	BABAJI SAHU-MP	
185	451/2021 WPC(OA)/3120/1996	B.SIMACHHAM-MP	RAMESH CHANDRA DAS
186	623/2021 WPC(OAC)/2410/1998	MADAN MANTRY-MP	
187	630/2021 WPC(OAC)/2483/1999	PRADEEP KUMAR MOHANTY-MP	
188	638/2021 WPC(OAC)/1800/1999	PRAVAKAR PARIDA-MP	
189	640/2021 WPC(OAC)/762/1999	SIBA NARAYAN BARIK-MP	
190	641/2021 WPC(OAC)/3027/1998	SATYANARAYAN SATAPATHY-MP	
191	644/2021 WPC(OAC)/376/1999	LAXMIDHAR PRADHAN-MP	
192	645/2021 WPC(OAC)/308/1997	BIRAKISHORE DAS-MP	M/S KUNAL KUMAR SWAIN
193	647/2021 WPC(OAC)/308/1997	BIRAKISHORE DAS-MP	
194	648/2021 WPC(OAC)/1063/1997	BANAMALI PATNAIK-MP	
195	981/2021 BLAPL/3689/2021	MANONITA MALI-MP	DUSHMANTA SAHOO
196	1062/2021 ABLAPL/9151/2019	KATHIA NAIK-MP	
197	1063/2021 ABLAPL/14703/2020	BUDATA MOHAN RAO-MP	
198	1064/2021 ABLAPL/12012/2019	KAMALAKANTA MOHANTA-MP	
199	1065/2021 ABLAPL/9129/2019	BIPIN BIHARI BISWAL-MP	
200	1066/2021 ABLAPL/4138/2019	KAMINI JENA-MP	
201	1067/2021 ABLAPL/12251/2020	SANJULATA BEHERA-MP	
202	1243/2021 CRLMC/513/2021	SHAH WAYS PVT. LTD.-MP	
203	1244/2021 CRLMC/669/2021	AMIT RATAN-MP	
204	13105/2021 WP(C)/27337/2021	BIGHNARAJ JUNDI-MP	
205	13132/2021 WP(C)/14805/2021	SUSHANTA PADHI-MP	
206	13134/2021 WP(C)/16761/2015	LINGA BAGAR-MP	
207	13135/2021 WP(C)/16763/2015	SHYAM SUNDAR DANSANA-MP	
208	13137/2021 WP(C)/16764/2015	JUGAL KISHORE SAHOO-MP	
209	13152/2021 WP(C)/7616/2010	BIKASH MOHANTY-MP	BIKASH JENA
210	13153/2021 WP(C)/7616/2010	BIKASH MOHANTY-MP	
211	13165/2021 WP(C)/24216/2021	SNIGDHA RANI NAYAK-MP	
212	13168/2021 WP(C)/24720/2021	SHEEMA SUVADARSINI DAS-MP	
213	13179/2021 WP(C)/12379/2021	BALAKRUSHNA BEHERA-MP	
214	13180/2021 WP(C)/11239/2021	SOMANATH JENA-MP	
215	13181/2021	AKSHAYA KUMAR JENA-MP	

216	WP(C)/12349/2021 13183/2021	PINTU MALLICK-MP
217	WP(C)/12354/2021 13184/2021	BICHITRA RANJAN BEHERA-MP
218	WP(C)/12358/2021 13185/2021	PURNA CHANDRA DEHURI-MP
219	WP(C)/12366/2021 13186/2021	GAGAN BIHARI DAS-MP
220	WP(C)/12377/2021 13187/2021	ARATI MALLICK-MP
221	WP(C)/12372/2021 13188/2021	KRUTIBAS BHOI-MP
222	WP(C)/12375/2021 13189/2021	TRINATH DALIAR SINGH-MP
223	WP(C)/12369/2021 13190/2021	DEEPAK KUMAR BHOI-MP
	WP(C)/12371/2021	